The House rea-sembled after lunch at thirty minutes pasi two of the clock, Mr. DEPUTY CHAIRMAI^ in the Chair.

I THE APPROPRIATION (RAILWAYS) NO. 4 BILL, 19 0 II THE APPROPRIATION (RAILWAYS)

NO. 5 BILL-conh.

श्री सूरज प्रसाद ('बहार): उपसभापित महोदय, मैं रेलद का जो भन्नोप्रिष्णन बिल है उस पर बोलते हुए सरकार का ध्यान कुछ रेलवे की सम्स्याओं की स्रोर स्वीचना चाहता हूं।

पहला मवाल जिमको प्रोर में मंत्री महोदय का ध्यान आकषित करना चाहता हूं वह मार्टिन लाइट रेलवे की हालत के बार में है। मैं उनको यह बताना चाहता हं कि शाहदा-सहारनपुर लाइट रेलवे जो ग्राज य० पी० में है ासको पहली सितम्बर, 1970 से बंद कर दिया गता है। हाबड़ा-आमता-हावड़ा शिएखला लाइट रेलवेज जो वेस्ट बंगाल में पड़ती हैं उसको भी मार्टिन एटः कम्पनी ने पहली जनवरी से बंद करने का नोटिस दे दिया है। इसी प्रकार फतवा इस्लामपूर ग्रारा समनाम लाइट रेलवे को भी बंद करने का आदेश व स्पनी ने पहली मार्च 1971 से लाग करने का कर दिश है। ग्रगर ये तमाम रेलवे की लाइने बंद कर दी जाता है तो करीब 5००० रेलवे के कर्मचारी बेकार हो जाने हैं ग्रीर 4000 बेन्डसं पोर्टम जो उसमें लगे हैं वह बेकार भीर भन्-एम्प्लाइड हो जाते हैं। इसके ग्रलाना पह रेलवे लाइन हर रोज 48000 पैसेन्जरों के दोया करती है। इमलिए मैं सरकार से कहना चात्ता हं कि इस रेलवे लाइन के बंद हो जाने से हजारों लोगों के सामने रोटी-रोजी का सवाल उपस्थित ो जाता है ग्रीर साथ ही साथ उस इलाके के ग्रन्दर राने वाले जो लोग है उनके सामने ग्र.व।गमन का सवाल बहुत ही गम्भीर बन जाता है। में दो रेलवेज के बारे में विशेष रूप से कहना चाहता ह---आरा समराम और फतबाह इस्लामपुर लाइट रेलवे लाइनों के बारे में। इस रेलवे लाइन के बंद हो जाने से यहां के भ्रासपान के रहने वाले जो लोग हैं, उनके लिए ग्रावागमन का सवाल बहुत ही भयंकर बन जाएगा। यह जो चारा संसराम रेलवे है यह शाहाबाद से गुजरती है. शाहाबाद बिहार ा बहुत विकसित जिला है, यहां हजारों दन ग्रनाज रेसवे ढोया करता है ग्रीर सैकड़ों हजारों विद्यार्थी ग्राम ग्राम ग्रेम कालानी में पहते हैं, उसी रेलवे से होवर गुजरते हैं, क्योंकि भ्रारा णहर में उनके लिए ब्यवस्था नहीं है । ऐसी हालत में यह रेलवे लाइन बंद हो जाती है तो लोगों को तकलीफ धीर

प्रमुविधान्नों का प्रनुमान सहज ही में लगाया जा सकता है। यह प्रश्न विहार प्रसेम्बली में भी उठाया गया था और वहां के पी० डब्ल्यू० डी० मंत्री ने यह कहा था कि बगल की जो सड़क है उस मड़क पर हम सरकारी बस भी नहीं चला सकते हैं, इमलिए कि जो सड़क है उसमें दो पुल हैं जो इतने खराब हैं कि यह किसी भी हालत में सरकारी बसो के भार को बर्दाण्त नहीं कर सकते। ऐसी हालत में इस रेलवे लाइन के प्रनावा दूसरी कोई भी मुविधा नहीं है जिसमे पैमेन्जर्स को बोया जा सकता है। प्रभी ग्रारा ससराम लाइन बंद कर दी जाती है तो ग्रावागमन का कोई दूसरा जरिया नहीं रहेगा। ग्रार टैक्सी के जरिए चला जाए तो दम, बारह स्पया पड़ता है जब कि रेलवे से तीन, चार स्पये ही खर्च होते हैं।

इसलिए पैसेंजरों की ग्रमुविधा का कोई ठिकाना नहीं रहेगा। गत साल भी मैंने इस प्रश्न को उठाया था छौर माननीय मंत्री जी से यह कह, था कि इस रेलवे क. राष्ट्रीयकरण सरकार को कर लेना चाहिए। उस समय म.ननीय मंत्री जी ने यह कहा था कि इस रेलवे कः राष्ट्रीयकरण करना इसलिए सम्भव नही है क्योंकि इसके लिए सरकार को मुझावजा देना पड़ेगा, लेकिन झगर उसका मेनेजमेंट खराब हो जाएगा तो सरकार उसको भ्रपने हाथ में लेने के बारे में सोवेगी भ्रौर विचार करेगी। मेरा निवेदन यह है कि अब परिस्थित ऐसी आ गई है कि सरकार इस बारे में सोचे ग्रौर क्वियार करे कि वह इस रेलवे को ले सकती है या नहीं। उस समय मानतीय मंत्री जी ने कहा था कि ग्रगर मेनेजमेंट खराब हो जाएगा तो तब सरकार इस रेलवे को ग्रपने हाथ में ले लेगी। अब जिस तरह की परिस्थिति हो गई है उससे मधिक खराब परिस्थिति क्या हो सकती है। जबकि एक के बाद दूसरी और तीसरी रेखवे लाइन को यह कम्पनी बन्द करने जा रही है? इसलिए मैं मंत्री जी से ब्राग्रह करूंगा कि वे पैसेंजरों की ग्रसविधा को ध्यान में रखते हण, विद्यापियों की श्रस्विधा को ध्यान में रखते हण, माल ढोने की समस्या को ध्यान में रखते हुए, हजारो हजारों कर्मचारियों की बेकार होने की समस्या को ध्यान में रखते हुए उन्हें इस रैलवे को सपने हाथ में ले लेना चाहिए और इस बात को टालने में काम बलने हाला नहीं है।

एक तरफ हो मरकार यह कहती है कि हमें ज्यादा से ज्यादा लोगों को काम देना है और दूसरी तरफ जो इस समय काम पर लगे हुए है उनकी बैकार होने की नौबत आ गई है। इसलिए मैं सरकार से आग्रह कर्नग श्री सुरज प्रसाद]

कि जल्द से जल्द इन तमाम रेलवे लाइनों को जिन्हें मार्टिन कम्पनी ने बन्द कर दिया है या बन्द करने का नोटिस दे दिया है अपने हाथ में ले लेना चाहिये।

श्री चित्त बसु (पश्चिमी वंगाल) : मजदूरों का क्या होगा ।

श्री सरज प्रसाद : ग्रगर सरकार इन रेलवे लाइनों को अपने हाथ में ले लेगी तो हमारा यह अन्दाजा है कि जो बेकार होने वाले हैं उन्हें काम मिल जायेगा। हमारा कहना यह है कि सरकार को इन रेलवे लाइनों को ग्रपने हाथ में ले लेनः च हिए।

दूसरी बात मुझे यह ग्रजं करनी है कि रेलवे में जो चार हजार कैजुग्रल लेबरसं काम करते हैं उनकी नौकरी की सुरक्षा का कोई प्रबन्ध नहीं है और न ही उनके ऊपर वर्कमैन्स कम्पैनसेशन ऐक्ट ही लागू होता है ग्रीर न ही प्राविडेन्ट फन्ड ही लागू होता है। ये जो कैजुमल लेबरसं है उन्हें मार्केंट रेट पर पेमेंट किया जाता है जो उनके साथ एक बहुत बड़ा भ्रन्याय है। मेरा कहना यह है कि उनमें जो लोग काम करते हैं वे भी मजदूर हैं और एक ही काम के लिए एक ही मजदूरी उनको भी मिलनी चाहिए। भाज देखने में यह आ रहा है कि उनको कम मजदरी मिलती है जो कि मैं उचित नहीं समझता हं। इसलिए मेरा निवेदन यह है कि जिस तरह से ग्रीर मज़दूरों को उसी तरह से काम के लिए 6 रुपया रोज मजदूरी मिलती है उसी तरह से उन्हें भी मजदूरी दी जानी चाहिये।

एक दूसरा सवाल है जिसकी झोर मैं सरकार का ध्यान दिलाना चाहता हं श्रीर वह यह है कि 1949 में रेलवे में काम करने वाले कुछ कर्मचारियों को काम से हटा दिया गया था। रेलवे के कर्मचारियों ने रेलवे इस्टैब-लिशमेंट कोड की धारा 148-49 के खिलाफ सुप्रीम कोर्ट यह जजमेंट दिया कि उनको हटाने का रेलवे विभाग को कोई ग्रधिकार नहीं है। इसके बाद एडमिनिस्ट्रेशन ने तमाम लोगों को काम में ले लिया जो पिछले 6 वर्षों से काम पर लगे हुए थे। इस प्रतिबन्ध के खिलाफ है जबिक सुप्रीम कोटं ने यह भादेश दे दिया है कि सब compensation. So instead कर्मचारियों की काम पर ले लिया जाय। (Time bell

rings) उन लोगोंको तो काम से हटा दिया गया ग्रौर 1968 में यह जजमेंट हुआ भीर भभी तक इन लोगों को काम पर नहीं लिया गया है। इसलिए मैं यह निवेदन करना चाहता हं कि इस कर्मचारियों को जो देड युनियन के लीइसं हैं, जिन्हें काम पर से हटा दिया गया, उन्हें त्रन्त काम पर लिया जाय क्यों कि उनके साथ जबर्दस्त अन्याय हुआ है। एक डी० वी० के0 रेलवे लाइन है जो ब्रान्ध्र, उड़ीमा और मध्य प्रदेश से होकर गजरती है। यह रेलवे लाइन ब्रायरन ग्रोर को ढोती है, लेकिन न गुड्स ढोती है, न पैसेंजर्स को ढोती है। यह रेलवे लाइन बहुत ही अविकसित क्षेत्रों से गुजरती है। उस तमाम इलाके में रहने वाले लोग ग्रादिवासी हैं। ऐसी हालत में उस इसाके को विकसित करने के लिए इस बात की जरूरत है कि यह रेलवे लाइन पैसेजर्स भी ढोए स्रीर गृहस भी ढोए ताकि उस इलाके के लोगों को स्विधा मिल सके और उस इलाके को विकास करने का मौका मिल सके।

चौथी बात मैं यह कहना चाहता हं कि कोचीन-कोट्रायम-विवेन्द्रम जो मीटरगेज की लाइन है उसको ब्राडगेज बना देना चाहिए। कोचीन, एलप्पी श्रीर विवेन्द्रम को जाडने वाली एक नई लाइन बनाने की जरूरत है क्योंकि ग्रीद्योगिक ग्रीर व्यापारिक दृष्टि से एक बहुत ही विकसित क्षेत्र है ग्रीर ग्रगर यह रेलवे लाइन बन जाती है तो इस इलाके में बहुत विकास होगा अपैर सोगों को बहुत सुविधा होगी।

SHRIMAT1 PURABI MUKHOPADH-YAY (West Bengal): Mr. Deputy Chairman, I rise to support the Appropriation Bill that has been introduced by the Railway Minister 1 have the fullest confidence in the ability and the sincerity of Shri Nanda, the Railway Minister. In his own way he is trying his best to improve the condition of the में अपील की और मुप्रीम कोर्ट ने इसके खिलाफ में the non-official help and cooperation in toning up the administration and functioning of the Indian Railways. pledge our full support and cooperation to the Railway Minister's efforts in toning up the railway administration. My time is short and 1 will confine myself only to the problems of the light railways run by the Martin Burns. In भी रेलवे के कमंचारियों ने अपील की और सुप्रीम कोटं the month of September I submitted a scheme ने 6 वर्ष की श्रवधि वाली धारा को भी हटा दिया। to the honourable Railway Minister for taking over the management of the light railways सेकिन मैं यह निवेदन करना चाहता हूं कि मभी तक under Articles 31 and 31 A. Under Articles 31 and 31A while taking over the management we do not have to pay a single paya. Paise as we do not have to pay a single nava paise as

of nationalisation I wanted immediate taking over of t ie light railways. There were five lines t iat were running under Martin Burn. On< has already been closed down, that is tl e Shahdara-Saharanpur Light Railways. When this closure decision was cominj. the Railway Minister himself visited t ie Shahdara-Saharanpur line and he prom sed them that when this was closed down, he would give them alternative employ nent in the railways. And when the closure notice came, the employees of tht light railways on that particular day danced, sang and had large feasts in their hoi ses because they thought that it was coming is a boon, because instead of being employee I under the light railways, they would hence orward be the employees of the Indian Ra Iways. I am surprised to find that nothing >f that sort has happened now. What are the conditions now prevailing with the employ* Js of the light railways? They have been hrown out. If you go to the India Gate in Delhi you will find their women and their c hildren are selling groundnuts; their womei are begging in the streets of Delhi. They w re not given any employment. There wa; not even an assurance that they would ie given in future. What about their comi ensation amount for closure? They did in t get it. What about their provident fund? hey did not get it. What about the other amenities that they were getting? What ab ut the dues that they had to get? They did not get anything. This is the condition of I ie employees of the Shahdara—Saharanpu Light Railways now. 1 would urge upc n the Railway Minister to see that these Hi es are immediately taken over by the Gov rnment of India and kept as a separate category for the present. This problem hs I to be tackled not only in one State. All he five lines of the Martin Burn Light Railv ays will have to be taken over by the Gov< rnment of India immediately. In my State the employees of the light railways have eceived closure notices. They will be th own out of employment from the 1st of January, 1971. They have already received the notices. The same fate will be meUii out to those employees of my State alsc employees got in Shahdara—S haranpur. The Railway Minister assured me that he has asked the West Bengal Go ernment to take over the light railways on behalf of the Government of India. I con-ratulale the Minister for that decision. Sir, in this connection I would only like o suggest, in all humility, that taking over of those light railways in my State by tht State Government will not solve the p'Oblem of these five light railways. In Biha", officers of the FutwahIslampur Light Railway Company have already received retrenchment notice. The other employees are also going to get it very shortly. The employees need only one month's notice; the officers need three months' notice. So, instead of asking the respective State Governments to take over, the Railway Ministry should itself immediately take over the administration of these light railways. If they do not want to amalgamate the light railways with the Indian Railways at the moment, then, at least for some time, say, for one year, as an experimental basis they should run these light railways directly under the Indian Railways, keeping them as a separate category.

Sir, even in my State if the Railway Minister asks the Government of West Bengal take them over and even if the West Bengal Government accepts it, the Light Railway headquarters staff whose payment comes from these five railways will be thrown out of employment because Light Railways in West Bengal will not be in a position to pay to the present quarter staff. These people who have put in an average service of 15 years will not get employment in any other place. Of course, you may ask any State Government which is urider the President s rule to take them over; you may ask the West Bengal Government to take them over. But what happens when an elected Government comes again to be thrown out? They would not like to run the railways. The State Governments do not have the machinery to run the railways. The State Government will have to appoint new persons to run them and the Government of India will have to promise subsidy to the State Government. I can speak on behalf of the State Government because I have had discussions with the Governor, the Chief Adviser and the Transport Commissioner, and all of them told me to convey their view that they do not feel competent enough to run the railways even if they are paid subsidy because that is not the function of the State Government. So, it would be better for the Railway Minister to take these five lines immediately under the Railway Ministry directly instead of going to the State Governments. Then the question of their absorption and treatment as Government employees will arise. They will naturally demand it. The Minister feels that they would demand fixation of their scales of paying the Ladion Polityrus Sir Lless of paying the control of their scales. in the Indian Railways. Sir, I have gone through all this. I have got all the documents of these five light railways, I have at least five files ready with me. I can sit in a round table conference and discuss this point with the Railway Minister. I have studied the problem. The scales of

[Shrimali Purabi Mukhopadhyay] pay that the light railway employees are getting now, in their present scales of pay the D.A. is not merged. In the Indian Railways the D.A. is merged with the pay. So, in their present scales of pay if the D.A. is also merged, what the light railway employees would get after such merger would not be different from the scale now prevalent in the Indian Railways. I hope I could make myself clear.

MR. DEPUTY CHAIRMAN : Please conclude now.

SHRIMATI PURABI MUKHOPADH-YAY: I will come to the next point.

MR. DEPUTY CHAIRMAN : Please conclude now.

SHRIMATI PURABI MUKHOPADH-YAY: Please give me three minutes more. Sir, another question will naturally crop up. The Minister will say that these light railways are losing concerns. Of course, they will be shown at present as losing concerns. There is no doubt about it. But there is scope for further study of the economics of the whole thing. I have gone through the economics of the whole thing. All the figures are with me. I have with me the details of the amount that they have paid to their own officers. When they used to run seven lines they had only seven officers. Now they run five lines and they have 25 officers. They have spent most of the amount on fixtures, fittings, bungalows and buildings, instead of renovating the lines to make them economic. When we studied the question we found the expenditure on coal was 21 per cent of the working expenses. It could immediately be converted into diesel line and thus make it an economic line. I am not only speaking on behalf of the people of West Bengal, I stand solidly behind all the employees of these five light railways. I would urge upon the Railway Minister to take them over without any delay and keep them as a separate category under the Railway Ministry, pending the ultimate absorption in the Indian Railways. This matter has to be attended to immediately because these people will be thrown out of employment from 1st January. In fact, the Minister is trying his best to see that the respective State Governments take them over. But I still maintain that will not be solving the problem for ever. I would urge upon the Railway Minister, whose good intentions 1 do not doubt, to see that these five light railways are taken over immediately under Article 31A

DR. B. N. ANTAN1 (Gujarat): Mr. Deputy Chairman, let me at the outset observe that I shall confine my remarks only to general problems of the railways and not exclusively either perochial or regional matters. Ever since the present Railway Minister has taken over, I have been noticing very minutely as one actively connected with the category of railway employees as to how the administration is going to work now. I have read, studied and observed his eleven point programme and without the slightest exaggeration 1 am prepared to say that I have fallen in love with these eleven points. I have seen his enthusiasm, his energy and his sincerity to pursue and attain his objective. But I have also noticed efforts being made to degenerate these eleven points into the proverbial curate's egg which is good only in part. Let us hope that it will not be so. I have been noticing that he has to face a bad legacy—a legecy of deficit. Immediately after he took over, when there was public criticism against the rise of railway fares and freights, as a true democrat he abandoned the proposal for any rise and decided to face the deficit. Now what is the phenomenon? On the one hand, we in this House or in the other House demand this railway or that railway, this amenity or that amenity. Where are the resources for it? Nevertheless, I have noticed that he has been trying his best to provide them. But one thing I must say that I am not one who will use cheap jibes even against the Railway Board. The Railway Board is manned with very good and excellent persons, with great experience and expert knowledge. But their rigidity and lack of human outlook are the two barriers that come in my way.

Mr. Deputy Chairman, Sir, I would cite one instance. There is a technical point here. Whenever an institution of the railway employees is not recognised, we are considered as the untouchable Harijans. Even the negotiating rights and the right to consultations and to see even the handsome face of Shri Sardhana are denied to us. But we must face the Railway Board.

SHRI MAHAVIR TYAGI (Uttar Pradesh): Is he really handsome?

DR. B.N. ANT AN I: He is handsome. But 1 am unpresentable and that is why I am unmarried yet. Now that is the whole position. I once took a railway employee on, as I said, a malicious transfer and I was dismissed as if I was an untouchable, to be accompanied by a Guard, because

the Guards' Council is not recognised. We have got a membership of 17,000, we are a registere i body and we have satisfied all the ins edients for recognition. But, in the name i "fragmentation and multiplication, that re cognition is denied to us. I thought I have now got a saviour in the new Railway Minister and I addressed a letter to him, bit unfortunately, Sir, he also, in the mic-.t of his preoccupations, simply became a post office and sent me a not cleverly prepared by the Railway Board. Now at least I he ;)e a psychological change Will be there in he future.

Now, Sir, so f r as the amenities of the railway employe< I are concerned, I have seen them. You look at the condition of the rooms of th Guards. It is absolutely inhuman. At le; it there is one General Manager in Mad as—If I am not altogether incorrect when I mention his name in this House as Mr. 4 a chews—who was bold enough to admh it. When I approached him and told hit i about the condition of the running Gua ds' room and said, "This is inhuman. d(n't you see it is like a cattle shed?", he was bold enough to admit it. And, do yo i know what happened? For the informs: ion of the hon. Minister 1 would say that n one week he improved, he put all the fu niture there, but the next week when he w nt on tour, that furniture was removed, ai d the same condition of the room appea

Now, there is i retiring room constructed in Palanpur by my efforts. After three years it was sa ictioned. For two years, for financial pur oses, it was not constructed. In the third ear it was constructed and now for nine i lonths, because sufficient furniture is not here, it has not yet been opened to the uiblic. Why these things should happen?

Now, here in Delhi, 1 gave notice of a Short Notice Ouestion only last week. The hon. Minist r did not think it possible for him to ansv> r it in such a short time. The question wa I on the running allowance that has been s ^nctioned for the running staff.

श्री जगदम्बी प्रााद यादव (बिहार) : शार्ट नोटिस कोश्चन तो कभी एक प्ट ही नहीं किए जाते । हैं

DR. B. N. ANTANI: The Divisional Superintendent of Delhi Division does not allow them to diaw it according to the new rules and he has oeen forcing them to accept it at old rates. The staff members have refused to subm t bills. I am one who will never allow m> constituents, as long as

I happen to be the Vice-Chairman of the All-India Guards' Council, to indulge in activities which are not constitutional and which are agitational. But what else would they do? What else would they do when in despair?

There are Divisions like Ajmer, there are Divisions like Rutlam, where things are happening which require constant vigilance and scrutiny. Sir, the Wanchoo Committee has given some preferences and fixed some priorities about allotment of quarters and that is not being followed. Now, why should these guards, who work day and night in the mids of these inclemencies everywhere be treated like this? there was a time, Sir, during the British period when there were only seven or eight bogies. Now there are 17 or 18 bogies and there is only one guard.

3 P.M.

I will cite an instance, and I think the Railway Minister will be amused. Once an accident happened on the Kulch side where a young son of a shepherd alighted and fell down. The poor guard stopped the train and gave him first-aid treatment. As the train was delayed, the next day His Excellency the DMsiooal Superintendent levelled a charge-sheet against him as to why he delayed the train. Then it so happened that after a week on the same route at the same place another similar accident took place. The guard did not detain the train and did not give first-aid treatment to the victim. He was charge-sheeted. Now, these things happen...

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): When was that?

DR. B. N. ANTANI: About 8 months before. I will give you the name. I am directing the attention of the hon. Minister to the fact that with all the goodwill he has, there are elements and there is the psychological behaviour on the part of these 'Nawabs' in your Divisions, which come in the way. It has to be rectified.

Sir, having said that, I will now say something about the system of dividends. I am very happy that the attention of the lion. Railway Minister has been directed towards the heavy rate of dividend that has to be drained out of his resources. I have been telling for the last three years that this is bad economics. We shall try to convince the Finance Ministry that it cannot charge anything from them. There are floods and other natural calamities—look at Surat, Nagda

and at other places—creating all sorts of deficits. Repairs have to be carried out. If crores of rupees have to be spent on such works, where would the Railway Minister find the money from? I think some means should be created to evolve some formula, whereby a reserved fund can be created to meet such exigencies in future, and the Central Government should be requested to subsidise this thing.

Another thing I wanted to say is this. When there is a scarcity and famine—as something happened in Kutch, Banaskantha and elsewhare—could he not—this is only my imagination; I am subject to correction—could we not undertake some such works on behalf of the Railways which would ultimately become a permanent utility and expansion, for which we have clamouring.?

Sir, having said this, I request the hon. Minister to pay some attention now to my district called Kutch. I am very happy that hon. Minister has written to me to say that ultimately a survey is being made to convert the metre guage into broad guage from Gandhidham to Bhuj. I hope it will materialise soon. He has an ambitious programme of getting a survey done about Koleshwar and Lakhpat also. I wish him success. May I not hope that some means will be found in order to satisfy immediately the public psychological demand to extend the same thing as from Ghandidham in a parallel manner, so that the metre guage will also continue and ultimately the broad guage will aslo come? I also support the demand made by my friend and colleague in the Lok Sabha, Mr. Sethi who has said that one train from Kandla to Delhi should be provided for, to avoid this trouble of 11 hours' halt. I can reach New York earlier than I can reach Bhuj from Palanpur. If my old mother is ill and if I am to reach Palanpur, I cannot attend even her funeral because I have to halt for eleven hours there. With this resourceful and experienced expert Railway Board, if they have a will and if they have a desire to do, they can evolve a formula whereby these could be done. The Railways are our national property. India is proud with this nationalised monopoly in our hands. We should see that it can compete with the best railway in the world. On the contrary I see the recognised institutions like the All-India Railwaymen's Federation, etc. are indulging in lockouts and when they do that, they aim at the national property. The students come out and ruin the national property. Are we not patriotic enough to realise all these things and shall we not say:

"Oh woodman, touch not a single bough 'In youth it sheltered me and I will protect it now."

Let us therefore resolve to protect these Railways and when we have such a sympaiheiic Railway Minister, let us cooperate with him and let him see that he is not too rigid. Do not be a mere Post Office for the notes given to you by your experts. Thank you.

(Time bell rings) I am not subject to bell . With these words, I thank you very much and I wish you success.

श्री बालकृष्ण गुप्त (बिहार) : उपसभापति महोदय मुझे बड़ा ही ग्राश्चर्य हो रहा है कि लोग रेलवे मंत्रालय की तारीफ कर रहे हैं। इसमें 35 करोड़ रूपये की हिन्दु-स्तान की पूंजी लगी हुई है और इसका एक हजार करोड़ रुपये का सालाना बजट है यह न तो व्याज दे सकती है स्रौर न ही धिसाई दे सकती है। मैं रेलवे कंवेन्शन कमेटी में हूं। ग्रीर ग्रभी चार-पांच महीने हुए शिलांग धौर कलकत्ते में जनरल मैनेजरों से भी मिल चका है। धाज रेलवे में हर जगह चोरी दिखलाई देती है। कोयले की चोरी, माल की चोरी और जो भी सामान रेलवे द्वारा इधर से उधर ले जाया जाता है वह सब चोरी किया जाता है। कीदरपुर डाक्स में और मुगलसराय में तो लाखों रूपयों की चोरी रोजाना होती रहती है। झाज रेलवे में सब जगह पर चोरी ही चोरी दिखलाई देती है। कोयले की चोरी, ग्रनाज की चोरी, चीनी की चोरी ग्रौर सब तरह की चोरी होती रहती है। कलकत्ते के व्यापारी जो रेल द्वारा चीनी मंगाया करते थे वे अब दकों द्वारा चीनी मंगाने लगे हैं। ब्राज एक एक बादमी के पांच पांच और सात सात लाख रुपये के क्लेम खड़े हो गये हैं भीर इस तरह से रेलवे को लाखों रुपये का रोजाना नुक्सान हो रहा है।

रेलवे नेशन की सब से बड़ी पब्लिक सेक्टर संस्था है! जिसमें 35 करोड़ रुपया लगा हुआ है। जिसे अंग्रेजों में नेशनलाइण्ड कर दिया था आज उसकी दुर्गात में देख रहा हूं। रेलवे हर साल भाड़ा बढ़ाती है हर साल माल का किराया बढ़ाती है और फिर भी वह डैफिसिट बनी रहती है। इसमें करीब 10 लाख आदमी काम करते हैं और उनकी अवस्था कुछ अच्छी नहीं है। रेलवे में जो काम करते हैं उन सब को क्वारटर मिले हुए नहीं हैं। एक तरफ तो जनरल मैनेजर करोड़पति जैसे बंगलों में रहते हैं और दूसरी तरफ रेलवे के कमंचारियों को एक एक कमरे की कोटरी तक नहीं मिली हुई है। यह समाजवाद

का नमुना है और इस तरह से यह समाजवादी संस्था बनी हुई है। जिस तरह की विषमता रेखवे में है उस तरह की विषयता दुनिया में कहीं भी देखने को नहीं मिलती है। एड ब्राइफ तो जनरल मैनेजर और रैलवे बोर्ड के मेम्बराज सैलन गाडियों में जाते हैं और इसरी तरफ तीसरे दर्जे में लोगों को न बैठने की जगह मिलनी है और न ही खड़े होने के लिए जगह मिलती है। दनिया के किसी भी देश में चले जाइये तो आपको मह मिलेगा कि लोग स्टेशनों पर जाकर टिकट लेते हैं और बाराम के साथ रेलों में सफर करते हैं। लेकिन यहां पर हालन यह है कि 10-15 दिन पहले से टिकट ले नेनः पढ़ना है. सीट चुकै **करानी पढ़ती है ग्रीर** उस पर मी जगह नहीं मिललों है। इस तरह की बात अंग्रेजों के जमान में नहीं थी। बाज रेलवे की जो दगति हो रही है बैसी कभी नहीं हुई। ग्राज स्वराज्य काल में वैसेन्जरों की बहुत खराब हालत हो रही है। ग्राज स्टेशनों में पीने के लिए पानी तक नहीं मिलता है और सब अगह पर बरा हाल बना हका है। आज रेलवे में भीड़-भार, चोरी-चकारी, गर्डर तक होते हैं। प्राज रेलवे में पैसेंजरों की कोई सुरक्षा नहीं है। श्री दीन दयाल जी की मर्डर की बात ग्राप सुन ही चुके हैं। यु० पी० में रोजाना पैसेंजर सुटे जाते हैं। घंभी श्री ग्रन्तानी जी ने रेलवे की **शारीफ के बारे में बड़ा लेकिन मझे कोई भी तारीफ** की बान नकर नहीं काती है। यह रेलवे एक मोनोपोली है और इस मोनोपोली के बारे में एक कमीशन बिठाना चाहिए जो इसकी पूरी इन्बबायरी करे। उत्पर से नीचे तक भ्रष्टाचार फैला हम्रा है। रेलवें का हर ठेकेदार रेलये का हर एम्जीक्युटिव इंजीनियर रेलवे का हर मैनेजर और जनरल मैनेजर सारे दिन घुस खाता है। क्लकं से लेकर ऊपर तक यह जाल फैल गया है।

SHRI AKBAR ALI KHAN (Andhra Pradesh): It is very unfair; not all.

श्री बालकृष्ण गुष्त : नहीं तो क्या कारण है कि आज रेलवे में घाटा हो रहा है और रेलवे की बुरी हालत है। टिकटलेस ट्रेबिलन रेलवे के गार्ड लोग और बुकिन क्लवं लोग मिल कर करवाते हैं और लोगों से आधा पैसा लेकर उनसे यालाएं करवाते हैं।

नन्दा साहब ने भारत सेवक समाज और भारत साधु समाज ये दो चोर संस्थाएं रेलवे में धुसेड़ने की चेच्टा की है जो हिन्दुस्तान के गरीबों का पहले ही इहुत चाट चुकी हैं और रेलवे की और चाटेगी। इन 22RSS.70—6

संस्थाओं से कोई सुधार होने वाला नहीं है। हिन्दुस्तान की भारत सेवक समाज ने कोई सेवा नहीं की, कोई गरीबों का कल्याण नहीं किया ब्रोर न ये रेलवे का कल्याण करने वाले हैं।

यहां पर लोग बैठ कर कहते हैं, कि यह रेलवे है पब्लिक सेक्टर है। इस तरह से कहना कुछ लोगों का धर्म हो गया है जैसे पब्लिक सेक्टर कोई छेकेड काउ है या कोई टेम्पिल है जिसकी हर वक्त तारीफ करनी चाहिए उसके ऊपर श्रद्धा के फुल चढ़ाने चाहिएं झौर उसकी खामियों, उसकी कमियों उसके दुर्गुणों को बिल्कुल ढांक देना चाहिए। मैं भी लेफटिस्ट हं लेकिन मैं इस तरह का लेफटिस्ट नहीं कि पब्लिक सेक्टर की झठी तारीफ करता फिर्स् और पब्लिक सेक्टर के झठे गण गाता फिर्म । जब तक ग्राप लोग पब्लिक सेक्टर को नहीं मुधारेंगे और बड़ी झाड़ तेकर उसके बढ़े हुए भ्रष्टाचार को साफ नहीं करेंगे तब तक ग्राप समाजवाद को कलंकित करते रहेंगे। यह रेलवे समाजवाद पर कलंक का सबसे बड़ा नमुना है। हम तो रोजाना रेखवे पर याखा करते हैं, जगह-जगह देखते हैं कि किस तरह का खाना मिलता है, क्या दाम लिए जाते हैं किस तरह लोगों को तंग किया जाता है, किस तरह से लोगों को धक्का दिया जाता है, किस तरह से लोग गाड़ियों में घुस नहीं सकते, किस तरह से हिन्दुस्तान की थर्ड क्लाम की जनता 30 वर्ष से राहत के लिए कराह रही है। स्वराज्य भी द्या गया, समाजवाद भी बा रहा है लेकिन उसके बाण का कोई उपाय नहीं है ग्रौर न नन्दा साहब कुछ करने वाले हैं। जब नन्दा पहले मिनिस्टर थे तो लोगों ने नन्दा की गन्दा कहा था और अगर वे इस रेलवे विभाग में और रहने वाले हैं तो उन्हें गन्दा से भी भट्टा नाम मिलने वाला है। ग्राप रेलवे ट्रेबिल कीजिए रेलवे में जाइए, बैठिए, देखिए क्या-क्या दुगर्ति हो रही है, कहीं पंखा नहीं है, कहीं बिजली नहीं है, कहीं रेल रास्ते में खड़ी है, कहीं बिजली के तार चुरा लिए गए हैं। रेलवे के स्टाफ से मिल कर तार चुराए जाते हैं। कलकत्ता के सबर्बन स्टेशन में जहां इलेक्ट्रीफिकेशन हो गया है वहां तो चोरों के गिरोहों से मिल कर तार कटवाए जाते हैं, जिसकी वजह से तांबे का दाम 14 रुपये किलोग्राम हो गया है । रोजाना तार काटे जाते हैं । चाहे नन्दा साहब हों या चाहे पहले कोई और साहब रहे हों यही हाल चला ब्राता है। बम्बई में मैं एक बंगला में गया मलाबार हिल पर उसमें जनरल मैनेजर रहता है । वह बंगला बिड्ला भवन से भी ज्यादा जगह घेरे हुए है। वहां मैंने वह कोठ- स्रीर यार्ड भी देखे हैं जहां लोगों को रहने को जगह नहीं है। रेलवे के जो कारखाने हैं उनमें कोई कास्ट एकाउंटिंग नहीं हैं, न काछरापाड़ा में है न जमालपुर में है, न किसी स्रोर जगह है। सब जगह बुरा हाल है। रेलवे को स्राप इसी तरह चलाते रहे तो यह रेलवे हिन्दुस्तान में समाजवाद के लिए कलंक का कारण हो जाएगी स्रौर इसमें भ्रष्टाचार स्रौर बढ़ता जाएगा स्रौर हिन्दुस्तान में जगह-जगह जैसे रेलवे लाइनें बन्द होती जा रही हैं यह भी बन्द हो जाएंगी।

अभी-अभी मैंने सुना है कि नन्दा साहब ने नई रेलवे लाइनें बनाने का काम बन्द कर दिया है क्योंकि सरकार के पास रुपया नहीं है। एक तरफ सरकार कहती है कि 5 लाख आदिमयों को नया काम देंगे। दो महीने प्रस्ताव पास किए हुए हो गए लेकिन अभी तक तो रेलवे में कहीं कोई योजना नहीं है जिसमें किसी को नया काम मिल सके। यह सब देख कर के मुझे ऐसा कहना पड़ता है कि रेलवे जो हिन्दुस्तान की एक बड़ी अच्छी चीज होती जममें विषमता का ऐसा राज्य है जो साम्राज्यशाही में भी नहीं था और उसमें भ्रष्टाचार ऐसा है जो पहले किसी जमाने में भी नहीं था।

SHRI KRISHAN KANT (Haryana): Mr. Deputy Chairman, Sir, I would not agree with my hon. friend, Mr. Balkrishna Gupta; I must pay my tribute to Shri Gulrarilal Nanda, the Railway Minister. I think it was a very wise decision of the Prime Minister to appoint him there and 1 know when he took up his iob, as is usual with him, he took it up with a missionary spirit. He took it up as a challenge and did try to go forward with the same spirit. His eleven-point programme reminds me of my ten-point programme.

SHRI S. D. MISRA (Uttar Pradesh): What happened to the Sadachar Samiti when he was in the Home Ministry? You seem to forget...

SHRI KRISHAN KANT: Sir, whenever I talk of the 10-point programme my friends there get nervous because they have forgotten the ten points.

AN HON. MEMBER: They have got only one point now.

SHRI KRISHAN KANT: Mr. Nanda has got 10 *plus* one points but I would also ask him to go forward with the same spirit as the Prime Minister has done and shake off the vested interests, as they have shaken off the 10 points and gone there.

श्री नेकी राम (हरियाणा) : लेकिन एक व्याइट सारे कोयले को खा जाता है।

SHRI KRISHAN KANT: Mr. Deputy Chairman, I welcome this 11-point programme and for the implementation of that programme. . .

श्री नेकी राम : लेकिन एक प्वाईट सारे कोयले की स्ना जाता है।

श्री उपसमापति : नेकीराम जी जरा शांत रहिए।

श्री एस० डी॰ मिश्र: वे बिचारे हरियाणा से आते हैं भैंस चराते हैं श्रीर नन्दा जी की कांस्टिट्एंसी की बात कह रहे हैं। भैंस का दूध पीने से अकल मोटी हो जाती है। इस निए पीछे से बोलते हैं। गाय का दूध पिया करो।

श्री नेकी राम : श्राप गधी का दूध पीते हैं।

SHRI KRISHAN KANT: Mr. Deputy Chairman, in order to implement that programme he wanted to have voluntary cooperation of persons in different spheres of life and for that purpose he organised something and wanted to go ahead with that and he has, according to information, succeeded to some extent but my information is that the Railway Board is not fully cooperating with the voluntary effort that is being done and the voluntary organisation that Shri Nanda wants to build and the Railway Board are at loggerheads and because of that certain things are not being implemented. I would like to remind this House and Mr. Nanda through you, Mr. Deputy Chairman, of what Lai Bahadur Shastri did in 1952. This Railway Board, these officials of the Board who always have a bureaucratic approach to things, were not co-operating with Lai Bahadur Shastri. What did Lai Bahadur Shastri do? He completely shook up the Railway Board, transferred those people here and there and had a new Board which could really translate and transform into action all that Lai Bahadur Shastri wanted. I would therefore tell Shri Nandaji; let him take up this challenge of the Railway Board and change all the Members who fight among themselves, who fight against the voluntary organisation, who fight anything that is good and then bring in such people who are imbued with the spirit with which Nandaji himself is imbued so that whatever changes he wants could be brought about in the Railway Board and in the functioning of the Railways.

The Railwajs are the biggest public undertaking in the country, having an investment of R; 32,000 crores and 15 lakhs employees. Whatever the Railways do, it has an impact on the economy and the society in gener il, So, I would like Nandaji to take up the challenge, as he has taken up others, and complete the overhaul of the Railway B >ard. Unless that is done, these officials i lanipulate, manoeuvre and do such thing: that everything that the non-officials do come to a nought. That is No.

श्री जगदम्बी प्रसाद यादव : वैसा करने के पहले ही तन्दाजी साफ हो जायेंगे।

श्री कृष्ण कांत अभी तो आप साफ होने वाले हैं। MR. DEPU' Y CHAIRMAN: Order, order

SHRI KRISiAN KANT : You can speak wheneve you like. There is this experiment of u ing the Sadhus for checking coal pilferage, but I think the biggest number of ticke less travellers are the Sadhus in the country. So, if these Sadhus could be utilised fo checking such ticketless travel. that wo Id have been much better. That would be 1 lore economic than employing them on c ecking pilferage of coal. I hope Nandaji vill look into this.

Another poin that I would like to bring to your notice s the participation of Rail-waymen in the working of the Railways. Nandaji himself has been a great protagoninist of worker.' participation in management. Althoug i a period of ten months has passed, I ai I sorry to note that Nandaji has only reacht d the stage of negotiations. I feel that soi lething should be done at an early date, s(that workers' participation in the working of the Railways takes place sooner than ai a distant date.

There is disc mtent about the inadequate relief that has been given. This must be gone into. A f w days back I had myself urged that pre tuctivity and wage increase must be correk led. Such correlation should come at an e rly date. There is a great disparity in the lowest and the highest income on the Railways. This must be gone into. Unless that is done, correlation between productivity ard wages will not be possible. I hope N; ndaji will look into certain things like the bonus scheme or incentive scheme. On th: Railways they should give some incentive o work better and make the Railways tetter organisation.

A other thing is this. I find that the general loss of the Railways used to be Rs. and the economy and steel coal and other the economy, e.g., steel, coal and other things. Just as at the time of recession we thought of diversification of production, some attention should be given to traffic. A traffic promotion research bureau may be appointed, so that they can see how traffic both in goods and passengers could be diversified and taken care of, so that the

losses, because of certain things in the

economy, do not occur. I would like him to

kindly look into the whole thing.

Appropriation

(Railways) No. 5 Bill,

Another thing is about coal. Coal pil-ferage is very chronic in the Indian Railways and because of that the whole face of the and because of that the whole face of the Railways has become coal-like, as my hon. friend has said. Now, though 70 per cent of the goods traffic is being huauled by diesel traction, the coal consumption by the Railways continues to be the same. I am not able to understand this. When there is diesely traction, why should the cost of coal remain the same or the use of coal should remain the same? It means that there is pilferage going on. Something is basically wrong and it needs to be looked into.

I have two points more. One s about the train examiners. This has been referred to Nandaji by the Railwaymen's Federation also. They have a long-standing grievance. I think it is a valid and genuine grievance. Those who have reached the grade of Rs. 180-240 have a very genuine grievance. The Railway Board has not taken care of these people. They adopted the work-to-rule method and then they stopped their agitation on the assurance that something would be on the assurance that something would be done, but since August nothing has been done. They happen to be only 5,000 out of a total number of 15 lakh workers. That is why they are not being looked after. I, have the whole details with me. The first Pay Commission and the Second Pay Commission had not done proper justice to them. I would ask the Minister to look into this grievance. Their designation may be changed They are examining the trains and changed. They are examining the trains and they say when they are to be hauled. Their work is as important as any' thing else. Last but one point. Nandaji,

[Shri Krishan Kant]

I know, is very much himself against corruption. Wherever he can do something he does it. A few days back, may be ten or fifteen days back, I wrote to him a letter— I did not want to take to him cases personally—but up till now I have not got even an acknowledgment.

SHRI K CHANDRASEKHARAN (Kerala): That is unusual with him.

श्री जगदीश प्रसाद माथुर (राजस्थान) : नन्दा जी जवाब तो तुरंत देते हैं एकनालेजमेंट तो भेजते हैं।

SHRI KRISHAN KANT : One Mr. Naresh Chandra Sagar who was working in Ferozepur...

MR. DEPUTY CHAIRMAN: You can discuss that case with the hon. Minister.

SHRI KRISHAN KANT: Here is a case which 1 referred and marked on thai 'immediate', and I saw that it was delivered in his house. It was not even acknowledged.

II seems there are some people somewhere

was a top man in the Punjab Government. He lost his job. He was again employed in the Railways. He was again at Feroze pur. From there he was transferred to Delhi. Again he was transferred to Delhi. Again he was transferred to Feroze pur. As my information goes. Nandaji himself transferred him. Again he has manoeuvred to go back.

SHRI S. D. MISRA: Has the Minister given that transfer?

SHRI KRISHAN KANT: Without thai it is not possible for him to go back. This transfer has demoralised the people ai Ferozepur because he is a very undesirable type. I do not know whether that thing has been put before him or not.

SHRI GULZARILAL NANDA : I know very well .

SHRI KRISHAN KANT: Why a man like him should continue? Charge-sheets are there, other things are there, his whole career is there.

MR. DEPUTY CHAIRMAN: The hon. Minister has understood your point.

SHRI KRISHAN KANT: With these words I conclude my speech.

SHRI SASANKASEKHAR SANYAL

(West Bengal): Mr. Deputy Chairman, from different sections of the House the hon. Minister, Mr. Nanda, has been described as bold. I join in the chorus and appeal to him not to be erratic or derail himself because there is one matter to which I am referring which ought to have been settled by this Minister particularly, namely, the removal of the artificial classification between Class 1 and Class II in the administration. We all know that during the British days the wayward children of England were brought and posted at the top. but when the administration could not be carried on by them, direct recruitment was made here of either local Europeans or Anglo-Indians. But even than the administration did not fund ion smoothly and therefore some people from the lower cadre having experience and ability were inducted into the top ranks of the administration by sufference. In this way Class I and Class II categories of administration came to stay.

Even before independence, in 1946-47 when 1 was a Member of the Central Assembly, this question came op and the Britisher-, declared at that time that there should be a merger by abolition of the classification. Things went on as before and in 1947 the First Pay Commission also recommended abolition of this distinction by msraer. In 1962 (here was a question in the Rajya Sabha which was answered by saying that this classification was not desirable and that there should be a merger. May I ask the hon. Minister why with the dynamic hands at his disposal he has not yet been able to se(right the process of this merger? It is not merely an academic proposition. It is a question which affects efficiency and freedom from corruption. This classification is maintained there in order to make an avenue (oi sinecure appointments. The result is that experienced people in Class 11 even with 25 years' experience, their graded salary is lower the graded salary of younger men who arcfirst given temporary appointments, then there is some sort of examination and they are made permanent. So an officer of five years' experience rules the roost and officers of 25 years of ability and experience remain as underdogs. This itself is demoralising. It kills the heart of the aspirant who wants to go on the steady path of honesty and efficiency. I will not lake names because that will not be very fair or decent, bul I can tell the hon. Minister—1 want the hon. Minister to hear me—how these hall-marks of sinecure posls are being availed of by giving backdoor appointments to persons connected with high-ranking people

in position. Also I will give the name. One Mr. Chin, i is the son-in-law of one of the senior-mos Ministers and he has got into a lucrative post by the back-door method. Then one Mr. Misra—he is the son of one-tii te Chief Commissioner of Railways—got appointed through the backdoor over the icad of competent persons, One Mr. Can; uli, son of a Chairman of the Railway B >ard, he also got the same benefit. There! ore, I would appeal. The appointments; re there. I do not want...

AN HON. MEMBER : Become a Minister.

SHRI SASANKASEKHAR SANYAL: I do not want ihe Minister to snatch away the appointmer s. But can't he really appoint an extra-depar mental committee to find out how inco: npetent persons have been given elevated inii very lucrative positions over the heads ind shoulders of more competent and nore experienced persons'? That is my question. The incompetency will also be illustra *id* by the fact that some of these socalled competent people at the top rank appeared at the Baroda School of appeared at the Baroda Examinations, ailed once and twice, passed the third time 'ie consolation examination. But at the san e time they were ascending the ladder of ii crements. And these secondclass employees they appeared, some of them, 80 per c snt of them, never failed at all. But they a: stuck down to their posts as before. How can there be efficiency? How can you -xpect the children of the nation to put i iheir best unless they are assured that th;y would get a fair deal in turn for their t Ticient—and honest service. If we find that we are at the mercy of the whims and cai rices of the overlords, not being the sons or sons-in-law or brothers-in-law or others inlaw to pass overlithe heads of these competent persons, why should we work? W ry should we be efficient? Why should ve be honest? Therefore I am particularl pleading with this bold Minister to be traight on the track and to appoint a Con make an inquiry into these thin p mlttee to make an inquiry into these thin p and put an end to this classification o; ce and for all.

Thank you.

SHRT U. K LAKSHMANA GOWDA (Mysore): M r. Deputy Chairman, Sir, the Appropriat on Bills before the House, they relate to excess expenditure for 1969 and also to supplementary expenditure for 1970-71. Tie first is for Rs. 11 lakhs and the other i- for Rs. 36 crores. Sir, while considering thi se, I am very sorry that even though at the last budget there was

some hope that the Railways would be self-sufficient in finances, we have gone to a stage where it is possible that we may suffer a loss of Rs. 70 crores. Yesterday. Mr. Anandan referred to this and made certain suggestions regarding accouting. He also referred to certain freight subsidies and lower freight rates which were made available for foodgrains, ores, etc. which resulted in a loss in railways while actually there was no loss. By changing the method of accounting we might cut dovsn the losses. But that is not enough. We should see that the Railways really become self-sulficient, being one of the largest public sector undertakings in the country. Sir. the Railway Minister had assured that economy would be brought about in the Railways but we find that not much headway has been made. I certainly join with the others in congratulating Mr. Nanda for the measures which he has taken even though I do not believe that the induction of the services of the Sadhus and others will in any way be of help to the Railways or will bring about any economy or improvement therein. But, Sir, I should congratulate him on his efforts in this direction of trying to save on coal consumption which is about Rs. 100 crores—and he expects to effect a saving of 10 per cent, which is considerable—and also on diesel and electrical energy which is about Rs. 160 crores.

Another point which has been mentioned several times in the past is about the central administration, that is, the Railway Board and the necessity for decentralisation. T think in his reply in the Lok Sabha, the hon. Minister has said that he is applying his mind to it and I hope he will be able to achieve success in this measure.

A big source of wastage in the Railways is the enormous theft and pilferage which has gone to the extent of nearly Rs. II crores, and also ticketless travelling. Though there have been some efforts regarding checking of ticketless travelling and there has been some improvement, there does not seem to be much improvement in the matter of stopping pilferage and theft. I am sure Mr. Nanda will bestow his attention to this matter as well.

Regarding the staff, I would like to mention here the case of junior supervisory staff, i.e. the maistries, who could not be brought under the previous Pay Commissions. Their grievances also should be looked into. Another category is that of commercial clerks who, I am told, number about 30,000 and they are an unrepresented section. Their grievances also should be

[Shri U. K. Lakshmana Gowda] looked into along with those of the guards to whom my friend, Dr. Antani, referred, and he has been referring to them for the last two sessions. I hope the Railway Minister will pay his particular attention to this matter.

Then, one of the inherent defects of the Indian Railways is the break in the gauges—broad-gauge, metre-gauge and narrow-gauge—which requires shifting and transhipment, resulting in heavy expenditure. A continuous effort on a policy basis should be made to standardise the railways into broad-gauge.

Coming to my own State, I would like to coming to my own State, I would like to refer to the replacement of metre-gauge from Poona to Miraj by broad-gauge. I would like to suggest that it should be extended further right up to Bangalore. This is the only way by which that line can be made fruitful. The same thing applies to the line between Bangalore and Guntak-kal. That also has to be looked into because this will then facilitate broad-gauge travel right from South India to North India via Bombay. Another point that I would like to make is about the Hassan-Mangalore line which is nearing completion. I had earlier mentioned in this House about the loop-line connecting the Hassan-Mangalore line which is being built. That is, this line should start from Kadui and pass through the plantation district of Chikamagalur and then it should be connected on i Hassan-Mangalore line at Subaliashpur. If this is done, it will certainly help the Hassan-Mangalore line to become more remunerative; otherwise, it will not be sufficiently remunerative because For! ing a very long distance a heavy investment is being done. So I would urge upon: the Railway Minister to look into this matter J because it is sometimes said that a loopline! may not. be economical. But if a loopline is provided for connecting this Hasan-Mangalore line, I am sure, it would help the Hasan-Mangalore line to become more remunerative. If you take the entire line, it will not be uneconomical

Then, the wastage of wagons and coal should also be considered. We are thinking of diesealistion. But we have to take into consideration the enormous coal reserve in this country and we will have to' take into account the difficulty in importing crude. In view of these facts, it will not always be desirable to ignore the coal-based railway lines and switch over to the diesel ones. It should be rationalised and looked into from that point of view. And we should encourage the consumption of coal by the railways.

SHRI MAHITOSH PURKAYASTHA (Assam): Mr. Deputy Chairman, I support the two Bills. I take this opportunity to bring to the notice of the honourable Minister some of the grievances of the people of my State. For the last five years over a major part of Assam no train runs at night and as a result great inconvenience is being experienced by the passengers travelling to Assam. I come from a district on the southern part of Assam and our link with the rest of the country is through a hill section. For getting a connecting train from Gauhati while coming from Silchar. we have to wait there for 17 hours and while going we have to wait for 19 hours. While we have introduced the Rajdhani Express for travelling between Delhi and Calcutta within 17 hours, the people of our areas, that is, of Cachar, Manipur, Mizo, Nagaland, have to wait for 17 and 19 hours

SHRI AKBAR ALI KHAN : 1 think Assam deserves special consideration.

at Gauhati to cover a distance of 396 kms...

SHRI MAHITOSH PURKAYASTHA: This matter has been raised in the past, in the last meeting of the Regional Railway Consultative Committee held on the 22nd August, / also raised this matter with the Minister and then the Minister assured that steps would be taken in consultation with the Defence Ministry to resume the night services. But up till now nothing has been done. Similarly, we were demanding for the introduction of an additional train in the hill section which connects Manipur, Tripura and Cachar, with the rest of India. Only two trains run in that line, and that demand has not been fulfilled so far. Last time when we sat in the Regional Railway Consultative Committee it was said that the traffic position did not justify the introduction of an additional train. But those who actually train by these trains say that they find that the trains remain always overcrowded. Why is this difference between the traffic assessment made by the railway authorities and that experienced by us, the travelling passengers? It is because in this hill section and in all branch lines of Assam ticketless travelling is widespread, Because of this ticketless travelling the railways are losing a heavy amount. If the employees were not conviving with this ticketless travelling, this would not take place. The people of Assam have been demanding for a long time for the extension of broad gauge line to Assam. In the

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of broad gauge line no industrial development is taking place is Assam. Whenever \vc want to se up an industry, It is said that the requ red machinery cannot be carried there en metre gauge lines. May I know from he hon. Minister when he is going to ex end the broad gauge line to Assam? Sin ilarly, the people of Mizo district, ManipL r and Tripura were demanding extension of railway line to those areas. Recently, the Lt. Governor of Manipur came here and represented to the Railway Board for con truction of a railway line from Silchar to Jariban. I hope the matter will receive due consideration from the Railway Minis'r.

In 1968 there vas a flood in North Bengal. Since then the Jalpaiguri-Hakiiabari line has been close!. Two years have elapsed after the flood; but no step has been taken to re-open tha line.

We have beei receiving many representations from thi public leaders of Bihar about curruptii n in giving catering contracts. It has bet n alledged by the Secretary, Nagrik Samity, Katihar and some M.L.As. of Bihar that the same contractor was catering under different names such as S.R. Marwari a id Co.; Nath & Co.; M. Lai and Co.; Hi idustan Catering Co-op. Society, Katihir Vending Co-op. Society; and Katihar Labour Co-op. Society is given lict ice. The Convener of the local ui t of the Bharat Sewak Samaj, Katiha, is taking catering and vending licence from the Railway, but actually ihese are given to the contractors and the Bharat Sewak Samaj is getting royalty in lieu. The remedy for these will departmentalisation of the catering s\ stem. I understand that in 1966 for del rtmentalisation of catering unit and dinim cars over N.F. Railway, utensils worth lis. 3 lakhs were purchased; but those utens'ls are lying idle. Therefore, 1 would urge he hon. Railway Minister who is very keei to remove corruption from the railways to see that this departmentalisation of the catering system is done as quickly as poss ble.

Our hon. R. ilway Minister is a trade unionist. I would like to bring to his notice that on the 19th September 1968 there was a general strike by all Central government employees. Afte: the strike was withdrawn, it was assured on the floor of the House that there will be no victimisation. But still there are nany court cases pending against railway mployees. Many temporary employees were dismissed. When they were reinstated they iid not get any benefit for

the period for which they remained unemployed.

In 1963 there was a lock-out at Lilooah Workshop in Eastern Railway. The Calcutta High Court declared it illegal. Now I understand that the railway authorities are thinking of preferring an appeal to the Supreme Court against the decision of the High Court. I would appeal to the hon. Minister as a trade unionist not to take recourse to legal proceedings and go to the Supreme Court and harass the workers.

For improving the railway system, what is needed is not only the cooperation of the public. What is more needed is the cooperation of the employees. And for securing the cooperation of the employees, I would urge the Railway Minister to see that only one railway union or one railway federation is recognised in the whole of the Indian railways. The recognition of two federations simultaneously, like the all India Railwaymen's Federation and the National Federation of Indian Railwaymen—negates the very principle of collective bargaining. If the industrial relations are to improve and if the railways is to remain the biggest public undertaking, I would urge on the Railway Minister to see that only one Railway Federation is recognised on the basis if necessary, of a ballot...

DR. B. N. ANTANI : Which gives rise to strikes and lock-outs.

SHRI MAHITOSH PURKAYASTHA: Employees do not resort to lock-outs, but it is the employers who do it.

DR. B. N. ANTANI : Yes, I know that. But...

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SHRI MAHITOSH PURKAYASTHA: In this connection, Sir, I would also like to draw the attention of the hon. Railway Minister to the lot of the porters and the casual workers in the Indian railways. It is estimated that there are about eight lakh casual workers in the Indian railways and those who have put in eight to ten years of service, their services are not regularised. I would urge on the Minister to see that in the case of the casual labourers and porters who are not regarded as railway employ-yees, some steps are taken to improve their lot.

Before concluding, I would like to draw the attention of the Railway Minister to a simple demand of the people of Maijg-ram, a place in Cachar district, where they [Shri Mahitosh Purkayaslha

were demanding a new halting station between Mohishasan and Longai. In 1965, a reply to the citizens there went saying that this matter should be considered after the lifting of the emergency. The emergency lias been lifted, but no step has been taken for opening that halting station.

Sir, I would also like to draw the attention of the Railway Minister to one fact that in the N.E.F, Railway Zonal Railway Users' Consultative Committee, the regions of Nagaland, Manipur, Cachar and Tripura have remained unrepresentated. In spite of several representations, nobody has been taken from these areas in that Committee and amongst the MPs there are some who have not even the remotest connection with the N.F. Railways, but who have been taken as Members of this Committee. I would request the Minister to see that a representative from our area is included in the North-East Fronter Railway Users* Zonal Consultative Committee.

Thank you.

MR. DEPUTY CHAIRMAN: 1 think we have taken about 2i hours.

SHRI K. CHANDRASEKHARAN: Sir, I have requested for some time.

MR. DEPUTY CHAIRMAN: I think we have allotted three hours and I have to call him for reply at quarter past four. I will give five minutes each. All right, Mr. Chandrasekharan.

SHRI K. CHANDRASEKHARAN: Mr. Deputy Chairman, Sir, the implementation of the ll-point programme in the Jabalpur Division and the execution of the "Operation Moghalsarai" are very good so far as they go. We have absolutely no doubt, Sir, about the sincerity and the efficiency with which the lion. Railway Minister has been trying to function. Although an hon. Member has stated that he had received no replies, my experience has been that the hon. Railway Minister is one who has been sending very prompt replies, not only interim replies, but also final replies. It is really a shock that most of the Ministers and public men in office are not able even to correspond properly and promptly, but that accusation I cannot certainly make against the Railway Minister.

Sir, he has been trying to improve the efficiency. But 1 do not think, Sir, that the efficiency of the Indian railways and the

financial strength of the railways could be improved unless certain fundamental changes are made. It is a fact, Sir, that on our roads, the Road Transport Corporation buses have got only one class, Sir. Now, the air service has got only one class, although the Air India has been trying to do away with it—which is rather strange and rather unfortunte, if I may say so. So far as our Railways are concerned, if the finances of the Railways have to be improved and the Railways have to be made efficient, I think, Sir, that this class system in the Railways shoul go, and like our airerafts and our buses, the Railways should have only one class.

Sir, this particular Bill, the demands in which 1 certainly oppose, discloses that a very large number of items of expenditures are connected with day-to-day expenses. The overhead charges are increasing day by day. Particularly, Sir, a very large amount of 36 crores of rupees is sought in the nature of administrative expenses, repairs and maintenance, operating staff, operation, fuel, etc, and staff welfare also. And a very small amount, a token amount, of Rs. 3,000 is asked for open Line Works. 1 submit, Sir, that the nature of these demands would show that the working expenses of the Indian Railways are increasing out of all proportion to the forethought with which even the budget was prepared even a few rijonths back. Sir, with regard to expenditure, I don't think that these are on the decrease.

It was most unfortunate that there was very serious accident of the Cochin Mail at the Madras Central Station.

It is a fact, Sir, that people who arc involved in these railway accidents are not being properly and promptly compensated. So far as our air risk insurance is concerned, the dependents of the passenger who dies in an air accident, get an amount of Rs. 40,000. But a very paltry sum of Rs. 2,000 or Rs. 3,000 is paid by the Railways, so far as death cases are concerned. So far as other cases are concerned, a lengthy correspondence is necessary and in many cases nothing is paid at all.

Sir, I have very little time left, and the only point that I would like to stress is that this neglect of the South by the Railway must cease one day. It will be very surprising for you to know, Sir, that for south of Madras,—be it Bangalore, be it Mangalore, be it Trivandrum or Cochin—not a single vestibuled express train runs. It is really strange, Sir, that most of these

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so-called expre s trains in that area are very slow-moving trains, and therefore, what we want is immediate and speedy action not onl within that area, but in other places al o in the north, and particularly in Bombay. The demand for a daily express rom Bombay to Cochin, to and fro, had been there since two years. f would requesi the hon. Railway Minister to look into t lis demand very seriously and promptly: nd see to the necessity of the Bombay-C >chin daily express being fulfilled early.

There is also the necessity of a double track between (ochin and Shornoor. The Cochin-Shornoot r line is yet not a double track all these vears. I would, therefore, very seriously equest the hon. Minister to see that the null is not neglected in so far as Railways are concerned.

4 P.M.

SHRI B1PIN 'AL DAS (Assam): Mr. Deputy Chairm tn, Sir, there is no doubt that the whole position of our Railways is not in good shape. Whether we talk of wastage or corruption or we talk of inefficiency or ndiscipline, the entire administration of ihe Railways seems to be not satisfactory at all. I do not know if the Governmer have made any special inquiry or investigation into the causes as to why the Railways are getting into losses. There as a time when the Railways used to cor i ribute handsomely towards the public exchetiter. Not so today. Will the Government make some special investigation as to wh, I ate the causes?

But in this cc nnection I think the entire administrative set up of the Railways has something to do with the fall in standard of railway ai ministration today. My, humble suggest >n is that instead ofthere being only one F ailway Board at the Centre, we should have Railway Boards at the zonal level also. Let it be decentralised. There has been overc ntralisation so far as the Railways arc c mcerned. I strongly feel that there shoul I be Zonal Railway Boards with executive p wers.
The Central Board may be only a
coordinating body. Then I feel that this being
the largest industry in the country and very old and the oldest public sector ndustry in this country. It is high time that we try to implement the principle that tl e workers should be given the right of participation in the administration. I think it is in the Railways that we can experiment t and the workers are quite mature. I km A the Railway unions. They are quite experienced. should

be given the right of participation in the administration of the Railways. Because the time is short and I will not deal with the other matters concerning the railways. Let me go to my State. If you travel in train in my State, you will know what it is. Unfortunately our Ministers and Members who sometimes visit my State travel mostly by plane and not by the railways. If they travel by train they will know what it is like. I will not try to describe it. It is the most shameful part that we have in our public life-the Railways running through Assam. There has been a demand for B.G. line. They have extended the B.G. line up lo Bonaigaon, because they have their workshop there. We have been demanding that this should be extended up to Dibrugarh. In the first phase this M.G. line should go up to Gauha-ti and because of the absence of the B.G. line, the industrial development has been retarded. Therefore I insist on it and I want to know from the Minister what he has done for the fulfilment of the promise he made in the last meeting of the Zonal Consultative Committee. If B.G. is not possible up to Jogigopa because of technical grounds which I do not accept—I do not think there are really technical difficulties because the Chairman of the Board himself admitted that full drilling was not yet done but accepting the argument that because of financial and technical difficulties it would not be possible that way—what about the assurance given to us that B.G. should reach Gauhati by the North Bank? There is no difficulty. The bridge is there. They have almost completed it. Why have they not taken steps to extend this B.G. from Bonaigaon to Gauhati by the North Bank if the South Bank is not ready?

About the Divisional Headquarters, the people of Assam have been fighting and offering Satyagraha and the Ministers come to Assam and give assurances that something will be done but till now no concrete step has been taken for the construction and establishment of the Divisional Headquaters at Bangiya. It is very important for defence purposes. Therefore the installation of the Divisional Headquarters at Bangi>a is in urgent need and I want to know what has been done. Finally, I would draw attention of the Minister to one ver> important fact which has been agitating the people of Assam. And that is the employment in the railways. It know, Sir, unemployment is a countrywide phenomenon. It is a national phenomenon. It has be-| come acute everywhere. It is not peculiar i to Assam, but may I know why the local! people of Assam do not get employment

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[Shri Bipinpal Das]

even in the Central installations, the Central establishments and the Central industries? What is the percentage of the local employment in the railways that operate within the boundaries of Assam? I want to know. My information is that it is not even 20%. Is it not a shame and a disgrace that the railways, which operate within Assam, that even in them not more than 20% of the local people can find employment? Is it surprising therefore that the people become restive and the people become angry and sometimes the frustrated young men try to misbehave? I want to draw the attention of the Railway Minister io this very vital fact. Why they should not do it? Not only is it the case in the railways. I also know that in the LIC, in the banks, in the refineries, in fact in any Central sector industry that we have there, the employment provided to the local people is very poor, is very insignificant. But why at least in the railways, why should there not be sufficient employment provided for the local people at least in this particular industry? All these vital points, the broadgauge line up to Gauhati, adequate employment to the local people and a Divisional Headquarters at Rangia, these vital things agitate the minds of the people of Assam. Some other facts are there to which my friend, Mr. Purakayastha, has referred and I need not refer to them but. Sir, I would certainly re-emphasise the point the incortain seators of the North East. thai, in certain sectors of the North-East Frontier Railway operating within Assam, there are no trains running during night time, as a result of which hundreds of passengers have to suffer. I do not know why the Railway Ministry, whether in consultation with the Defence Ministry, or not, have not done anything to redress this particular grievance of Assam.

SHRI CHITTA BASU: Sir, what I wanted to emphasise is this that the proposal or the proposition of taking over the management of the Light Railway of Martin Burn and Company has really a very strong case. I have got massive statistics with me to build up a case. I do not like to take the time of the House, nor do I want to give trouble to the hon. Minister by giving a number of statistics in this regard But what is intriguing me is this that the Government is not really firm in the matter of policy, and in connection with this matter I only want to refer to the several statements made on several occasions by the Ministers in charge of the Railways. Sir, you will be glad to know that really the hon. Minister for Railways, in the year 1968, reflected the general desire of the people. He is on record as saying this during his Budget

Speech in 1968, and I quote: Government has got the policy "of taking over all the privately-owned Railways progressively as and when the contracts with the Railways fall due for renewal." If I take this statement as the basic policy statement of the Railway Ministry with regard to the progress-sive nationalisation or taking over of the management of the privately-owned Railways, I think the subsequent policy statements made by the other hon. Ministers for Railways are to be in the same vein. But what is intriguing, Sir, is the statement here made by the State Minister for Railways, Mr. Parimal Ghosh. And he says a completely different thing. He says in Raiya Sabha on 9-12-1968 that "the Government of India will not take over the management of the Light Railways under the Martin Burn group on the ground of the Railways being uneconomic.

Sir, who is true, who is correct, who represents the Government's point of view? Is the cent per cent Minister correct or the 75 per cent Minister? Then I come to the 50 per cent Minister, Mr. Chaturvedi. The demand for taking over the SS Light Railway under Martin Burn was turn down in Parliament on 17-3-1970 by the Deputy Minister for Railways, Mr. Chaturvedi, on the ground of financial stringency. The Railway Minister has announced his decision with regard to the policy of taking over the management or nationalising the Railways which are privately owned but Mr. Parimal Ghosh says one thing while Mr. Chaturvedi goes still further and says they cannot take them over. Therefore I want the cent per cent Minister Mr. Gulzarilal Nanda to make a firm announcement of policy with regard to the proposition of tak ing over the management of the privately owned Railways.

SHRI S. D. MISRA: Sir, is it proper that the Minister of State and the Deputy Minister should be called 75 per cent and 50 per cent Minister? You at least should protect them.

BHUPESH GUPTA (West Bengal): My friend is minus Minister. (Interruptions)

MR. DEPUTY CHAIRMAN: Mr. Chitta Basil only one minute more.

SHRI CHITTA BASU: I am finishing. As T said earlier there is a very strong case for nationalisation or taking over these Light Railways under Martin Burn. I want to know, what the actual policy of the Government is and why there has been a shift in the policy with regard to this. I

آفیسر سیکھور نه هو ود ریکارة تو بروموش - قراسفو - و کام نهیں کوے گا - رولز بنے هوئے هیںاں رولز پنے هوئے هیںاں رولز پر استوکٹلی عمل کیا جائے سختی سے عمل کیا جائے سختی کو اندھیتو رہے گا اور ان کے برو-وشن - قیدوشن یا ترانسفو میں بویشانی نہیں ہوئی -

جہال دک شری گلزاری قل نندا کا تعلق ہے انہوں نے ایک پیمنلے بنایا اور ولا ہر ایک ممبر کو دیا چاہے ولا دولنگ پارتی کا خو یا اپوزیشن کا دولنگ پارتی کا خو یا اپوزیشن کا دولنگ اور خامیاں بوائنے آؤٹ کرنے نے لئے – مجی افسوس سے کہنا پوتا نے کہ بہت سارے ایسے محب خوں ئے جو انترب نہیں لیتے ۔ کریٹیک بلنا آسان ہے نام چھانا مشکل ہے ۔

میں ببی منعسوس کرتا عوں میں رہاوے میں سنر کرتا عوں الست سیش میں نے کشمیر سے اسٹیشن ماسٹر پٹھان کوٹ کو تار دیا دم میں اور میری مسیز سفر کر رفے ھیں وہاں پہلچا تو اسٹیشن ماسٹر اور اسٹیشن ماسٹر دونوں نہیں اسسٹنٹ اسٹیشن ماسٹر دونوں نہیں تیے - میں نے کہا کہ میرا ریزرویشن بنہوں نے کہا کہ هدیں تار نہیں آیا - بعد میں میں نے جب ندا بنی کو انہوں تو نندا جی نے انکوائری مجھے وہاں سے جواب ملنا ھے کہ کوائی مجھے وہاں سے جواب ملنا ھے کہ کھیں تار آیا تیا لیکن معہر نے اس

will be satisfied if Mr. GulzarilaJ Nanda would take th s opportunity to clarify the positions o'' Government in this regard.

شری سید حسین (جمرن اور الشمير): آياتي چيرلين صاحب . میں ریلوے ملستر صاحب کو اس بات کے لئے مہارکیاں دیتہ عوں کہ ریلوے انڈسٹری ۱۹۳۷ کے بعد جس اسپیڈ سے جس رفتار ہے ہونئلی تھے اس سے زیادہ تیز رفتار سے بوہی ہے جہ یا سے اقدہ جی نے ریلوے کا پورٹ فولیو 🕔 ھے - سیس جانتا ہوں کہ نقدا جے اس بات ہے واقف هين که عقدوستان بوا ملک في قيلسلي پوپوليٽيٽ هے - دور دور سيئين هیں - ریلوے لائن کم میں - انکویو نے کیا چھورا - انگریز نے نہ کو تہاہ کرنے چھوڑا تاب سے آج تا جو نہیں عوا ايسا هم نهيل كهه سكتے - أم رشيا شمان ريلوم اندسائوي سے ريلوے بوكين خريدتا هے - دنيا مير جهاں بهي ریلوے ہیں ان سے پیدیے مندوستان کی رہلوے نہیں ہے - بہارکہاد دینے کے بعد میں سنجھٹا ہوں۔

جندوں اور کشدیر میں 1970 سے پہلے انگریز کے وقت میں ریلوے التی تھی - شماری تررست انڈسٹاری اور فروت انڈسٹلوی خواب نہیں تھی لیکن فروت انڈسٹلوی خواب نہیں تھی لیکن 1974 کے بعد سے آج تک جو ساو پررسیس رھی ھے ریاوے التی کی وہ تابل افسوس ھے -

کچھ ممبروں نے کہا کہ ایڈ-فسٹریشن میں خانیاں ہیں -میں سنجھتا ہوں کا جب ایک

[شری سید حسین]

میں آئڈیلئیٹی کارڈ کا نمبر نہیں بتایا تها اور ايم - پي - نهير لکها تها - اس قسم کے ملازم دھوکے دے سکتے ھیں -میں ڈیفیلت ھوں کہ میں نے آئيڌ ٿٿي کارڌ کا نمبر لکها تها اور مين نے ایم - پی - لکھا تھا لیکن مجھے جهوتًا بدانے کے لکے بتھانکوت کے استیشن ماستر نے یہ لکھدیا کہ آئیڈنٹیٹی کارڈ كا نمبر أور أيم - پي - هيس لكها تها -ایسی سیلکوں مثالیں هیں کرپشن کے بارے میں - مگر میں اس بات کے لئے مهارکباد دیتا هوں نندا جی کو که تُکٿ ليس ٿريولرس ميں کئی هوئي ھے - پھر بھی دددیر از اے واست گیپ بيةوين باسر ايفف دوزه، چبوتے" ملازم جو ريلوے ميں كام كرتے هيں - اس واست گیپ کو کیسے دور کیا جائے اس کو همیں دیکھنا ہے۔ جو سیکیورتی آف تَیذیور ہے اس کے لئے میں نے عرض کیا سجست کیا لیکن یہاں ایک فاضل ممدر مستر کوشور کانت نے کہا که ان کو بدلنا چاهئے ان کو اوور مال كرنا چاهيئے - ميں سمجهتا هوں كه انگریزوں نے اگر کوئی اچھا کام همارے ملک میں چھوڑا ہے تو پہلا ریلوے الثن هے اور دوسرا وہ بہترین ایڈمنسٹریشن ھے جو انہوں نے هم کو دیا ھے۔ (Interruption) – ليكن مين عرض کروں کہ جہاں تک رولؤ بنے ہوئے ہیں-ددسهکوریتی أف تیلیور از اے مست ود ريئارة تو ديموشون - توانسفر ايغة پرموشيء عهال پولهتيكل كفسيدريشي not misuse the opportunity given to you.

ایک ملازم همیشه اس فکر میں رهتا ھے کہ ہم کو پیسے کہاں سے ملیں -عميں توقی کہاں سے ملے - اس کے لئے ولا اپنے ہوے باسھو کے گیروں میں آتے جاتے ہیں۔ میری یہ ریکویسٹ ہے نندا جي يه ديکهين که جو رول بني هويُه هين - جب تک ان رولز مين اميلدمينت نهين هوتے عير تب نک ان پر سختی سے عمل هو - میں نے خود دیکها هے که غریب ملاوسوں کو. . .

MR. DEPUTY CHAIRMAN: Please

شری سید حسین :... بهت دور پهينکا جاتا هے - اگر ان سے معمولي فلطی ہو جائے یا ان کا کوئی افسر ان ہے ناراض هو جائے - لهكن بوے بوے افسر جو بڑے بڑے بفگلے خریدتے ھیں بڑی بڑی زمیلیں حاصل کرتے هیں اپنی پوزیشن كو أيكسهلائت كرتے هيں ولا وهين نزدیک میں هی رهتے هیں اور اینی پراپرتی کو بوهاتے رهتے هيں - نندا جی اس میں کیا کر سکتے ھیں جب تک هم رولو چيلې نه کوين جب تک هم رولز تبدیل نه کرین - آب هلدوستان مهن ایسا کونسا دَپارتَمینت هے جس میں کرپشن نہیں ہے (Interruption) میں یہ عرض کرونٹا کہ جہاں کشمیر کے تیفنس کے لئے آنے کروزوں رویئے خرچ کیے هیں وهاں کشمیر کی ترقی کے لیے بہت کم رویئے خرچ کئے هیں۔ 19۳۷ سے لے کو آبر تک -

MR. DEPUTY CHAIRMAN: Please do

भौर फूट इन्डस्ट्री खराब नहीं थीं, लेकिन 1947 के बाद से ब्राज तक जो स्लो प्रोसेस रही है रेलवे लाइन की वह काबले सफसोस है।

1970

कुछ मेम्बरो ने कहा कि एडमिनिस्ट्रेशन में खा-मिया है। मैं समझता हूं कि जब एक धाफीसर सैक्यूलर न हो विद रिकार्ड ट्र परमोशन, डिमोशन, ट्रांस्फर वह काम नहीं करेगा। हस्स वंते हुए है, इन रूल्स पर स्ट्रिक्टली समल किया जाये, सस्ती में समल किया जाये, तो रेलवे के मुखाजुमों को इनिशियेटिव रहेगा और उनके परमोझन, डिमोशन या ट्रांस्फर में परेशानी नहीं होगी।

जहां तक श्री गलजारी लाल नन्दा का नारुलक है, उन्होंने एक पेम्फलेट बनाया स्रोर वह हर एक मेम्बर को दिया चाहे वह रूलिंग पार्टी का हो या अपोजिशन का । कोब्रापरेशन दिखाने के लिये धीर खामियां प्वाइंट माउट करने के लिये, मुझे भ्रफनांस से कहना पड़ता है कि बहुत सारे ऐसे मेम्बर होंगे जो इन्ट्रेस्ट नहीं लेते, त्रिटिक बनना घासान है. काम चलाना मण्किल है । मैं भी महमूम करता हैं, में रेलवे में सफर करता है, लास्ट संशन मैंने काश्मीर से स्टेशन मास्टर पटान कोट को नार दिया कि मैं घीर मेरी मिसेस सफर कर रहे है चार दिन पहले तार दिया था, लेकिन जब बहां पहचा तो स्टेशन मास्टर ग्रीर एसिस्टेंट स्टेशन मास्टर दोनो नही थे । तो मैंने कहा कि मेरा रिजर्वेणन तो हो गया होगा, मैंने नार भेजा था, उन्होंने कहा कि हमें तार नहीं द्याया । बाद में मैंने जब नन्दा जी को चिटटी लिखी तो नन्दा जी ने इन्स्वायरी कराई । मझे वहां में जवाब मिलता है कि हमें तार प्राया था, लेकिन मेम्बर ने इसमें ब्राइडेंटिटी कार्ड का नम्बर नही बताया था ग्रीर एम० पी० नहीं लिखा था। इस किस्म के मुलाजम धोंके दे सकते हैं। मैं डेफिनेट हं कि मैंने पाइडेटिटी कार्ड का नम्बर लिखा था और मैंने एम० पी० लिखा था, लेकिन मझे झट बनाने के लिये पटान कोट के स्टेशन मास्टर ने यह लिख दिया कि भाइडेंटिटी कार्ड का नम्बर स्रोर एम० पी० नहीं लिखा था । ऐसी सैकड़ो मिसाले है करणान के बारे में । मगर मैं इस बात के लिये मबारकबाद देता है नन्दा जी को कि टिकटलैंस ट्रेबलर्स में कमी हुई है । फिर भी "देयर इज ए वास्ट गैप बिटबीन बासिस एंड दोखें छोटे मुलाजम जो रेलवे में काम

شری سید نصسین : حمین کشمیر کے لوگوں کا نمائلدہ بی کو یہاں بیٹھا هوں اس لئے میرا فرض ہے کہ میں ان کی مشکلات آپ کے سامانے پیش کروں م انگریزوں کے وقت میں جو ہمارا فروت آتا تھا؛ جو عمارے پہاں ٹورسٹ آتے تھے اور جو هماری ریلوے اگن جموں تک تھی آبے ۲۱ یا ۲۲ سال دوئے مگر عماری سرکار نے اس طرف کو ی خاص توجه نہاں دی ھے - میں ذانی طور ہو اس کریوی**ن**س کا اظہار ن**ندا ہے** سے كوتا هون - سيق سنجينا عون كم لندأ جے کشمیر کے کافی نزدیات میں اور آج جب ولا ایلا جواب دیدنے تو اس مهم مجهے امید ہے کہ جس کے بارے مان **کشمیر کے بارے میں رہ اپے خھالات کا** ضرور اظهار کویلگے۔ ان کو سیل پهر مباردماد دیتا هون -

ं श्री संबद हुसँन (जम्मू श्रीर काश्मीर) : विरोध नेपरमैन सहब्ध में रेलवे मिनिस्टर माहब को देग बात के लिये मुबारकबाद देना हूं कि रेलवे इस्टर्स 1947 के बाद जिम स्पीट से झौर जिम रपतार में बही थी उसमें ज्यादा तेज रपतार से बही थी उसमें ज्यादा तेज रपतार से बही थी उसमें ज्यादा तेज रपतार से बही है, जब में नन्द जी ने रेलवे का पोर्ट फोलियो लिया है। मैं जान ग हूं कि नन्दा जी इस बान में बाकिफ है कि हिन्दुस्तान बड़ा मुल्क हैं, हैन्सकी पापुनेटेट हैं। दूर-ार सिटिज हैं, रेलवे लाइन कम हैं। प्रयोज ने क्या छोड़ा, श्रीज ने हमको तबाह कब के छोड़ा। तब में श्राज नक कुछ नहीं हुसा, ऐसा हम नहीं का मकने । श्राज रिजया हमारी रेलवे इन्टर्स्ट्रों से रेनवे बोगीज बारीदना है, दुनिया में उसने नहीं है। मुखारकबाद देने के बाद में समझता है।

तस्म प्रोप्त काश्योग में 1947 में पहले ध्रमेज के अक्त में रेलवे शाउन थी. हमारी ट्रेंस्ट इन्डस्ट्री [1] Hindi transliteration.

[श्री संयद हुसंन]

करते हैं। इस बास्ट गैंप को कैसे दूर किया जाये इसको हमें देखना है । जो सिक्यरिटी आफ टेन्योर हे उसके लिये मैंने भ्रजं किया, सजेस्ट किया, ले-किन यहां एक फाजल मेम्बर मिस्टर कृष्ण कान्त ने कहा कि उनको बदलना चाहिए, उनको श्रोवर हाल करना चाहिए । मैं समझता हं कि अंग्रेजों ने अगर कोई अच्छा काम हमारे मुल्क में छोड़ा है तो पहला रेलवे लाइन है और दूसरा वह बेहतरीन एडमिनिस्ट्रेशन है जो उन्होंने हम को दिया है। (Interruptions) लेकिन मै अर्ज करूं कि जहां तक रूल्स बने हुए हैं "सिक्युरिटी धाफ टैन्य्र इज ए मस्ट विद रिकार्ड टु डिमोशन, ट्रांस्फर एण्ड परमोशन" जहां पोलिटिकल कर्न्साई-शन भौर बासिज्म की बात होती है वहां हर एक मलाजम हमेशा इसी फिकर में रहता है कि हमको पैसे कहां से मिलें । हमें तरक्की कहां से मिले, इसके लिये वह अपने बड़े बासिस के घरों में भ्राते जाते हैं, मेरी यह रिक्वेस्ट है नन्दा जी यह देखें कि जो रूल्स बने हुए हैं जबतक उन रूल्स में एमेंडमेंट नहीं होते हैं तब तक उन पर सकती से भगल हो, मैंने खुद देखा है कि गरीब मुलाजमीं को

MR. DEPUTY CHAIRMAN: Please finish now.

श्री सैयद हुसैन:... बहुत दूर फेंका जाता है प्रगर उनमें सामूली सलती हो जाये या उन का कोई प्रफ़सर उनसे नाराज हो जाये, लेकिन बड़े प्रफ़सर जो बड़े-बड़े वंगने खरीदते हैं, बड़ी-बड़ी जमीनें हामिल करते हैं प्रपत्ती पीजियन को एक्सप्लाइट करते हैं वह वहीं नजदीक में ही रहते हैं और प्रपत्ती प्रापर्टी को बढ़ाते रहते हैं नन्दा जो इसमें क्या कर मकते हैं जब तक हम रूलम नेंज न करें, जब तक हम रूलम तबदील न करें, श्राज हिन्दुस्तान में ऐसा कौन सा डिपार्टमेंट है जिस में करफान नहीं है (Interruption) मैं यह प्रजे करूंगा कि जहां काम्मीर के डिफोंस के लिये ग्राप ने करोड़ों रूपये खर्च फिये हैं वहां काम्मीर की तरकती के लिये बहुत कम रूपया खर्च किये हैं, 1947 में कर ग्राज तक ।

MR. DEPUTY CHAIRMAN: Please do not misuse opportunity given to you.

श्री सयद हुसैन : मैं काश्मीर के लोगों का नुमाइन्दा बन कर यहां बैठा हूं इसलिये मेरा फ़र्ज है कि मैं उन की मुक्कलात आप के सामने पेश करूँ। अंग्रेजों के समय जो हमारा फरूट आना था, जो हमारे यहां टूरेस्ट आते थे और जो हमारा रेखवे लाइन जम्मू तक थी आज 21 था 22 माल हुए मगर हमारी सरकार ने इस तरफ कोई खास तवज्जो नहीं दी है। मैं जाती तौर पर इस ग्रीवेंस का इजहार तन्दा जी से करता हूं, मैं समझता हूं कि नन्दा जी काश्मीर के काफी नजदीक हैं और आज जब वह अपना जवाब देंगे तो इसमें मुझे उम्मीद है कि जम्मू के बारे में. काश्मीर के बारे में वह अपने ख्यालात को जरूर इजहार करेंगे। उनको मैं फिर मुबारकवाद देता हूं।]

SHRI S. D. MISRA: Mr. Deputy Chairman, Sir, I am not going to make a general speech on this, as I will get another opportunity at six p.m. I want to bring to the notice of the hon. Minister only two or three specific points. One is about the land being allotted to landless people, agriculturists, living in villages, the lands which are by the side of the railway lines. I know that orders have been passed and these have been sent to the Railway Administrations, but let me point out to the hon. Minister that there is great abuse going on in this allotment and the desired effect of this order is being negatived in the sense that it is generally the 'haves who are getting the lands. Even in the name of landless peasants and Benami these lands are being held by them. I can speak, Nandaji, of my own district Varanasi, where, of course, the lands are being allotted by the District Magistrate and under his authority. I do not know whether it is with or without consultation with the Railways, but there is a lot of corruption. I know the names of the persons and I know the general cases and the specific cases. If you desire, I can point out the names also, but this abuse is going on in this matter.

The other point is this. The Diesel Locomotive Works at Varanasi, I must tell you, is a notable achievement for the Railway Board, for the Railway Ministry. Somehow we find that in terms of investment the output is much less. What could be much more in terms of production, in terms of the number of diesel locomotives produced, it is, much less. Why is it so?

AN HON. MEMBER: It is running at a loss

Appropriation (Railways) No. 5 Bill, 1970

SHRI S. D. MISRA: It is running al a loss. That is another point. I want to link this with the general loss in Railways. With Rs. 3,000 :rores investment they have not been able i o give a 4} per cent return on the capita'. This they should give to the general i venues. We hear from the Press that Rs. 60 crores or Rs. 70 crores is the general loss.

The last poi it I would like to slate is that since the last many years—of course Mr. Chaturved is a big link between the past Railway Minister and the present Railway Minisf r and some other Minister. Probably he is i link between three Railway Ministers, if 1 remember correctly. He is Deputy Min ster. He knows the point. Therefore, Ian mentioning him. There has been a consistent demand since Shastri-ji was there as the Railway Minister that the metre gau e between Allahabad and Gorakhpur ant Bhatani passing via Vara-nasi should be bangad into broad gauge. Answers were gar changed into broad gauge. Answers were g ven here and also in private communication from Ministers that everything was being looked into. This is being looked into sin e the last four or five years. In Allahabad its If, Shastriji's constituency— which is not n y constituency, which was never—he pron ised in meetings in Allahabad that the Northern Railway Station and the Nortl Eastern Railway Station will be joined, i ill be made into one. The passengers in Illahabad are suffering a great deal becai se in the same city at a distance of three n iles the North Eastern Railway is there; nd there the North Eastern Railway is there; nd there is the Northern Railway at a different point. Sir, the difficulty is being pointed out by the Railway Administn tion that there are certain houses which ca inot be demolished. There may be only t iree or four houses, I do not know. I w ould like to know from the hon. Minister v hether they are still thinking of anything or the issue is dead. That is all I have to av.

MR. DEPU Y CHAIRMAN: Mr. Bhandari.

SHRI G. A. APPAN (Tamil Nadu): You do not ha pe any consideration for a Member of Pari ament. What did I want? I only wanted i ome time to speak earlier. Could you not; t least accede to my simple request, so that I can catch my train?

MR. DEPUTY CHAIRMAN: I have called you on a number of occasions in the past. Sofa' as this debate is concerned, your partyman has spoken. You should not try to butt in like this. Please sit down. I have called Mr. Bhandari.

SHRI G. A. APPAN: You are sonarrowminded... It is very unkind of you.

MR. DEPUTY CHAIRMAN: The hon. Member should behave in a responsible manner. Mr. Bhandari.

श्री सुन्दर सिंह भंडारी (राजस्थान) : श्रीमन, रेल मंत्री जी का ग्यारह सूत्री कार्यक्रम ग्रभी परी-क्षण काल में है। साधारण जनता रेलवे के कार्य में अगर एफ़ी शियेन्सी बढ़ेगी तो ही उस की उपा-देयता का आंकलन कर सकेगी। इस समय 70 करोड़ के घाटे की हवा ने लोगों के मन में एक चिन्तां पैदा की है। इस बात को भी केस बनाया जा रहा है कि किराये बढ़ाये जायेंगे । मैं यह चाहता हं कि नन्दा जी भ्रपने उस बचन का पालन करें कि तृतीय श्रेणी के व्यक्ति को जब तक एक शरीफ नागरिक के तौर पर रेख के डिब्बे में बैठने को जगह नहीं मिलती तब तक उस का किराया बढ़ाने का कोई केस नहीं बनाया जा सकता।

ग्रावश्यकता इस बात की है कि इस घाटे की कमी का भी प्रबन्ध किया जाय । रेल के इस सारे प्रशासन में बहुत सी खाली जगह रहती हैं, वैकेन्सीज रहती हैं और वह वैकेन्सीज दो, दो, तीन, तीन साल से चल रही हैं। मैं यह जानना चाहंगा कि इन बैकेन्सीज के कारण घाटे में कोई बचत हो रही है ? जो मेरे पास रिपोर्टस हैं वह यह है कि वैकेंसीज के साय-साय घोवरटाइम की पेमेंट बढ़ती जा रही हैं। इस कारण से जहां तक कि पबलिक एनसचेकर का सवाल है उसमें कोई बचत नहीं होती परन्तु कर्मचारियों में इसके कारण एक सिरदर्द है। वैकेंसीज के खाली रहने से जो कर्मचारी प्रोमोशन के मुस्तहक हैं वह उससे वंचित रह जाते हैं ग्रौर इस कारण से सिस्टर कैटेगरीज में जब प्रोमोशन हो जाता है तो वह एडवर्संली ग्रफेक्ट होते हैं । मैं श्री नन्दा जी से निवेदन करूंगा कि वह इस सवाल को इस बाधार पर देखें । मैं स्पेसिफिक केस के तौर पर उनके सामने केवल एक उदाहरण देना चाहता हं-ट्रैफिक सिगनलर्स का जोधपुर डिवीजन में । तो द्योवरटाइम और वैकेंसीज के खाली रहने के कारण जिनके ऊपर एडवर्स ग्रफेक्टस हये हैं उनका विचार करें।

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इन बैकेंसीज के कारण एक दूसरा प्रश्न यह भी है कि हो पालरेडी इन सर्विस है उनको कई बार रेस्ट-वीरियड भी नहीं मिलता और उनकी ध्रोबरम्राल विकास एफिणियेंसी पर उसका ग्रसर सेवशन में स्टेशन मास्टर्स और ग्रमिस्टेंट स्टेशन मास्टर्स के ग्रेड में भी जो वैकेंसीज हैं वह नहीं भरी गई हैं।

एक तीमरी चीज जो मैं माननीय रेल मंत्री के ध्यान में लाना चाहता हूं वह है टिकटलेस ट्रेबलिंग के बारे में । मरे पास इस प्रकार के उदाहरण बाये हैं कि जब थ कीचेज पैसेंजर और एक्सप्रेस हेंस में लगती हैं, पहले पेसेंजर टेन से प्रारम्भ होती है और ग्रागे एक्सप्रेस टेन में ग्रटैच होती हैं लेकिन कई बार गिक्सड टिकेटस ईश्य करने की व्यवस्था नहीं होती । जो पैसेंजर उस बोगी में एकोमोडेट कर दिये गये हैं उससे भी दस रुपये की पेनाल्टी ग्रागे जा कर चार्ज होती है। तो ऐसे जेनविन रेसेज को रेलवे मंत्री देखें कि क्या उसके लिये कुछ व्यवस्था की जा सकती है।

टिकट चेकिंग स्टाफ की एफिणियेंसी के कारण कुछ | in giving so far. लाइंस पर टिकटलेस देवलिंग घटी है। में समझता हं कि रेल मंत्री जी भी इस स्टाफ को कुछ बधाई देना नाहेंगे जिन की बजह से टिकटलेस देवलिंग घटी। लेकिन I सवाल फिर खड़ा होता है कि इस स्टाफ को रखा आये या नहीं रहा जाये क्योंकि ग्रामदनी तो होती नहीं और इस कारण में इन दिकट चेकिंग स्टाफ में एक स्केयर पैदा हो। to the nonce of the flower had been making रहा है कि धगर उनके सेक्जन में टिकटलेस टेबलिंग वटी तो कहीं रिटेंचमेंट का सवाल न खड़ा हो जाय। मैं ग्राप को निवेदन करना हं कि इन दोनों पोजीशंस को झाप रिकंसाइल करिये और इस बात की कोणिण कीजिये कि एफि-क्रियेटली प्रपती इय्टीज डिसचार्ज करने वाले लोगों के 3.पर इस प्रकार की कोई बात नहीं हो।

बन्त में मैं केवल एक सुझान देना चाहना ह जो भीड कम करने के बारे में है। बम्बई सबर्बन रेलवे के लिये **भनेकों प्रकार के सुनाव भागे हैं। मैं जानता है कि यहां वी** ० टी॰ ग्रीर चर्चगेट पर लोकल टेम की गंजाइण कम है विकित दादर जंबणन ऐसा है-दादर टॉमनल पर ग्रापने नया स्टेशन धौर नया प्लैटफार्म बनाया है-तो त्रया दादर स्टेशन से चलने वाली भीर दादर में समाध्य होने वाली सबबंत देंस की संस्था बढाई जा सकती है या नहीं इस पर प्राप विचार करें 👍 वन्यवाद ।

MR. DEPUTY CHAIRMAN: Mr. Minister.

SHRI G. A. APPAN: As a protest, 1 am In spite of my request I you walking out. have not called me. It is very unkind I of

i'l'/ic hon. Member llien walked out of the House)

SHRI GULZARILAL NANDA : Sir. the Eleven Point Programme has evoked a good deal of attention, mostly in terms of approval. I am therefore very thankful to those hon. Members who have recognised the earnestness of the effort and some small measure of good that it might

i have done so far. But 1 express my gratitude even more to those who have given me the benefit of their trenchant criticism. There is the hon. Member, Mr. Yadav,

there is the hon. Member, Mr. Gupta, 1 hope they are present here lo receive this tribute, irrespective of the fact whether the deficiencies and the faults which they have highlighted exisi or do not exist, because this criticism sharpens my own awareness, my keenness, to have a closer and a more thorough look into the conditions, and my determination to devise ways to improve things and lo give fuller

! and more satisfaction than I have succeeded

The question of the finances of the Railways has occupied a good deal of time and attention of the House. Naturally when we talk of heavy losses, we create some kind of anxiety which disturbs the minds of the Members and of the people.' Now, when the Budget was taken up here. I had brought

losses over a period of six years in succession, in the last four years, an average of Rs. 36 crores and in the last six years, an average of Rs. 29 crores. And 1 had hoped that we would be doing somewhat better now.] shall take up this question in a little detail when 1 deal with the observations of the hon. Member, Mr. Anandan. But I may point out this fact generally that in the first place, the Railways are not a monopoly at all. We heard Ihe use *of* the word "monopoly" now and then. The Railways are facing an intense and growing competition with the road transport. It is good to a point, as long as it is of benefit to both the road transport and the Railways, and to the nation. But there may be destructive competition also. That is wasteful use of the assets of the nation. The main point in connection with the financial situation is that whereas the freights and fares have during the period since 1951

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increased only 11 the extent of 67 to 68 per cent, the exp nses of the Railways have increased out o all proportion to this. Now anybody c; n say that if we run not a charity house but a business enterprise, then both ends must be made to meet. Now, the staff < osts, which means about 60 per cent of the expenditure of the Railways, have increa -ed by 171 per cent, against an increase of 671.) 69 per cent in the income from freights anil fares. The cost of coa' has gone up by 153 per cent, the cost of "diesel oil, by 94 r er cent, the cost of electricity, by 110 per ent, the cost of iron and steel manufactures, by 199 per cent and the cost of cemei t, by 136 per cent. Here is a full scale expl tnation of whot is happening to the reily as 1 have what is happening to the railwa s. 1 have been asked to declare here that there will be no increase in fares. Well, I vill not make any declaration. But I rea :se the force of the plea that the passenge s here and in the suburbs should have a be ter deal in terms of facilities, etc. there sh aild be less overcrowding, there should be more comfortable travel. The fecili ties to v hich they are entitled, they should have. A id that also involves two things. One is that everybody in the railways must d. > his part properly; that means, without i crease in expenditure we can do better. Also some other facilities are required. It will cost and if there is nothing in the ra ilways to spend on those things, what is 1 kely to happen? As I said, I am thank ful to Shri Anandan for highlighting the peculiar features of the state of railway finances. He made an attempt to place facts in respect of the financial situation of the railways in their correct perspecthe. The appeals and the reality diverge a lood deal. Some of the honourable Mem lers pointed it out. To get at the true picture, adjustments have to be made on both sides. The actual deficit would be somewhat more than what is shown in the Budgetary grants if the amount shown against Di elopment Fund is taken as expenditure which is the true character of this entry. Ir the Budget it is placed as an item coming after the figure of surplus or deficit. In tb* Budget as passed this year there has to be a surplus of Rs. 9.38 crores. If the a jount of Rs. 22 crores under the head M development Expenditure is deducted fron it, this surplus would be converted in o a deficit of about Rs. 13 crores. That is the situation for the current year. Ni w, let us look at the other side. As pointei out by Shri Anandan, the railways play their role as a public utility running fret or concessional service to the various Ministries and the country, the economy as a whole. It is obvious that before the pei for mance of the railways 22 RS/70-7.

is judged in terms of profit or loss, due credit should be given to the railways in respect of the social obligations fulfilled by the railways for which costs are incurred without any compensation. To that extent, the accounting system does injustice to the railways and presents it to Parliament and the people in an unfavourable light, which is unmerited. We can claim that for the year 1970-71 an allowance of about Rs. 100 crores should be made in favour of the railways on this account. If the railways were to conduct their affairs on entirely commercial lines and principles the surplus would Therefore, the result for the year 1970-71 would in this sense be a net surplus of Rs. 87 crores. In other words, on this basis the railways should be taken to have earned in all a return of about 7.5 per cent after paying ten dividends at existing rates on the Capital at charge. It would be fair to deduct from this 4.5 per cent, the average borrowing rate of the Government as well as the amount in lieu of passenger tax and safety fund. The net profit by the working of the railways in these circumstances should be put down at approximately Rs. 84 crores. This would be no bad performance considering that hardly is a railway in the whole world able to make both ends meet. And many have to be kept running with the help of subsidies from the Government. In the course of the year some adverse factors have arisen after the Budget was passed in both the Houses which must reduce the surplus that could have been anticipated otherwise

On the expenditure side we have to meet additional liabilities on account of interim relief and other awards which amount to nearly Rs. 40 crores, or Rs, 39 crores to be precise. There will be increase to the extent of Rs. 10 crores because of rise in prices, flood damage and some other causes. The earnings will be below the expected levels by about Rs. 7 crores, chiefly because of the loss of production in the steel industry. The railways have also suffered in revenue on account of immobilisation and slow movement of wagons caused by abnormal conditions prevailing in certain areas like the cutting off of overhead telephone and electric wires and a number of other antisocial acts which have grown on such a scale that it is a wonder how the trains are moving at all and we talk of late running. An hon. Member sitting close to me said something about trains running through Patna, etc. Sir, about 3/4ths of time the controls are not working because they have been cut off and in such con-

[Shri Gulzarilal Nanda] ditions how is the staff which has to give direction to the movement of goods trains and passenger trains to function at all? This is not being realised—these conditions which are totally hostile to any kind of regular movement. Some of these unfruitful developments will be absorbed to a good extent by savings and economics and the net deficit for the year is likely to be of the order of Rs. 56 crores.

The gross surplus, that is, surplus before payment of dividends, would thus be reduced to Rs. 176 crores, having deducted the development fund figure of Rs. 22 crores which does not come on the expenditure side. After paying the amount of Rs. 167 crores as dividend the net surplus would amount to Rs. 9 crores even in the adverse conditions.

By setting out the position in these terms it is not my intention to create the impression that it is a satisfactory position for the railways. The expenses may go up still further as a result of the recommendations of the Pay Commission and other reasons like increase in costs, etc. At the same time there is need to create more facilities for improving line capacity, speeding up of trains, reducing over-crowding, providing more resources for employees, constructing new lines, converting metre gauge to broad gauge and various other development programmes. Therefore, the railways themselves have to generate at least a part of the resources required for these purposes. This will call for a great deal of thought and effort on the part of those who have a role in the running of the railways.

Sir, I shall now turn to the criticism levelled by some hon. Members—Mr. Yadav, Mr. Gupta and those who had an unfavourable comment to make. Their number is small but their ground is strong. Still, I cannot claim that by giving all these facilities and programmes I have succeeded in improving conditions to the extent that persons moving in the trains will find everything all right. No, Sir. May be I would appeal to them not to ignore the good that is being done. There are surprise checks. There is a systematic surprise check by officers and higher officers, and this brings to me the picture in precise terms —what improvement has occurred. Even if it is 25 per cent improvement it is there and to ignore that and to set one's face against that is no service to the nation because, then we lose faith in ourselves. Having succeeded to an extent and having some prospect of more success in the working

of those lines, if they tell me—I do not min d being told— that nothing is possible, then nothing is possible. How are we going, to please ourselves with that? Therefore let us say that some good is there. It is not enough. It can be very much more and it should be very much more. The question of corruption is there. It is a fact. It is a large-sized fact. It is not exclusive to the railways. It is in many other places. How do we deal with it? I have tried it—not directly corruption because that may take me nowhere. I have tried it by taking a problem and to the extent corruption enters into it, I have tried to tackle it. For example, take thefts. Both at Moghulsari, and in the case of coal, and at Jabalpur we had a pilot project. The element of corruption is there. We have tried to remove it in the case of Moghul-sarai. On all accounts it has succeeded more than expected. It means, very very large amounts are involved in that. Some part of it has gone into some pockets as bribes. That has also been removed by administrative measures, other precautions and by various other efforts that have been made. I should think that f can feel pleased with myself if at the end of the year, I am in a position to say that 20 per cent of the corruption has been removed in the railways because I know the difficulties involved. They are enormous. It is a huge thing in dimensions. But once the thing starts moving in that direction, it will have its impact by speedy and rapid reforms for improvement. But I can never think of eradicating it completely. Human beings as we are, I cannot say that there will be a complete, 100 per cent eradication of corruption.

SHRI BHUPESH GUPTA: Let us run a Sadachar Special all over the country.

SHRI GULZARILAL NANDA: But you do not believe in this.

SHRI BHUPESH GUPTA: What about the Northern Railway Manager's corruption? What about the arrogance and high-handedness of your Managers '?

SHRI GULZARILAL NANDA: The difficulties are in procedure and due to delays. There is a staff for vigilance; there is a staff for investigation and there is a directorate and vigilance organisation on the railways. When I look at the figures and find out how many cases are there, —it is a large number. The upshot of all this is that there are very few cases which reach the final point. Having reached the

final point, in U rms of penalties and action, it is a small res due. I have already given directions to clu rige the whole thing. There should be a w iole, radical reform in the systems and pi ocedures and the way we are dealing wit I these things. The major obstacle is tha every corrupt person has a number of su iporters who will come and plead for them

श्री निरंजन वर्मी (सध्य प्रदेश) : योजनाय ता प्राप बहत ग्रच्छी बनाते हैं लेकिन उन पर कार्यान्वयन होता है या नहीं यह देखने ो बात है ?

श्री गुसकारी रूप्त नन्दा : पहला स्टेप तो यही है कि योजना वरं । योजना ही नहीं बनेगी ती धारी कदम बढ़ेगा नहीं ! योजना बनाने के बाद मारी दुनिया को ।धारना जरा मश्किल है तो इस लिए मैंने कहा र हर एक पहलू का एक-एक हिस्सा लो ग्रीर एक-एक जगह पर सुधार लाने की बेप्टा की । तबलपुर में कोल उकानामी की बान की धीर वह वे बहुन ज्यादा कामयाब हुए। में ने 10 परमेट उकानामी के लिए उन की कहा

श्री एस० डी० मिश्र : यह किम का प्रसेममेंड

बी मुलजारी शाल मन्या : मेरा नहीं है । मैं शाप को इन्टइट करना है, जा गर देख

श्री एस० डी॰ मिश्रा: मैं तो जा कर देख म्राया ह । स्रागे ब्ह्रंगा ।

भी गुलतारी लाल नन्दा : जरूर जाइये ग्रीर मैं कहता है कि जा कर उन को मिल स्नाइये कि जिल्होंने दम परमैंट की जगह 18 परसैट किया है। तो मैं बन यहा है कि क्या ग्रमित्यत

थी गनेशी साल चौधरी (उत्तर प्रदेश) हमारे यहां देहान में एक कहावन है कि 'मोहरें लटी जायें और को लियर छाप' ग्राप के यहां भी यही हो रहा है।

बी गलजारी जाल नम्बा : 100 करोड़ रूपये का कोयला खर्च ाना है। यह कोयला ही मोहरें है । मनज़ते नहीं है आप इस बात को । जिस वक्त रिपोर्ट ग्रार्थ कि 18 परसेंट इकानामी हुई इंन्स्टेंड ग्राफ ट्रेन परमेंट तो Nobody कुछ कहिए । जो शिकायतें की जाती है उन के

prepared to believe हमारे बोर्ड के लोगों ने भी कहा कि यह हो नहीं सकता। तो उस के बाद जब मैं दस हजार रुपया कोद्यापरेटिव को देने जा रहा था तो मुझ को देने नहीं दिया गया श्रीर एक सब कमेटी बोर्ड ने वहां भेजी एक्सपर्दस की और उन्होंने उस सब को इक्जामिन किया भीर कहा कि 18 नहीं 18.8 परसेंट इकानमी हुई है। This is a fact मीर यह प्राम फीगसं नहीं हैं नेट फीगसं हैं related to the periormance of the work.

SHRI BHUPESH GUPTA: Mr. Akbar Ali Khan applauded all the time.

MR. DEPUTY CHAIRMAN: Please sit down, Mr. Bhupesh Gupta. We are short of

SHRI GULZARILAL NANDA: I am sorry, the hon. Members raise points and I will have to deal with them. Otherwise, somebody will say, probably that hon. Member will say, that I do not reply. I will deal with him afterwards.

Sir, now about the conditions in the running trains, I have mentioned one aspect of it already. I have myself moved in trains and seen the conditions there, pushed myself with difficulty in the over-crowded trains and seen the conditions, fans not working, no fans, and a number of other things. And I have also learnt that the people are sitting, the passengers are sitting and in their presence the fans are removed. Now, how every train and every compartment are going to be guarded? But still we are trying to deal with that situation also. Therefore, let us understand the nature of the difficulties and the conditions in which we are functioning. I do not put it up as an excuse, but at least as an explanation, and therefore, the intensity and the magnitude of the efforts will have to be much more. I hope, Sir, with the help of the Members of Parliament and the help of the people who wish well of the railways in the country, something will be achieved. The hon. Member, Shri Yadav, mentioned those things. I see that in many places this will be the condition because the improvements, as I said, have been only a part of it and not the whole of it. Now, he said about some other cases also.

श्री जगदम्बी प्रसाद यादव : प्राफिस में जो फाइलें नहीं चलती हैं उन के बारे में भी तो आप

[श्री जगदम्बी प्रसाद गादव] लिए कुछ नहीं हो पाता है द्याप की बार-बार रेकमें शेशन्म होने के बाद श्रीर द्याप के कहने के बाद भी, उस के लिए ग्राप को क्या कहना है ?

श्री गलजारी लाल मन्दा : मैं इस का भी जवाब देना चाहता हूं । हालांकि बार-बार यह कहा गया ग्रीर मेम्बरों ने भी कहा कि चिट्ठियों का जवाब नहीं मिलता है, वे एक्नालेज नहीं होती हैं लेकिन मेरी कोशिश होती है कि चिट्ठियों को फौरन एकनालेज किया जाय । 70, 80 लेटर्स तो मैं रोज एकनालेज करता हं मेम्बर्स भाफ पालियामेंट के ग्रीर इस के बाद मैं यह भी सोच रहा हूं कि केवल लेटसं को एकनालेज न किया जाय बल्कि 5. 7 दिन के बाद जो जवाब देना है वह दिया जाय । लेकिन जो नोट मैं भेजता हूं वह जिलकुल पोस्ट ब्राफिस की तरह से भेजता हूं।

DR. B. N. ANTANI: Post Office? That is right.

श्री गुलकारी लाल भन्दा: सुनिये गागे भी काम करना बन्द कर दुं। लेकिन जवाब यह नहीं है उसका जवाब यह है कि भ्रगर मेरे बाद में The Railways have been sinking हमारे प्राफिसमं ने राइट पप ट वि मेम्बसं पाफ position because of one reason—the दि बोर्ड ने कोई इंफार्मेशन गलत दी है तो उसकी ज्यादा सैटिसफैंबणन दे सकें वहां हम फेस ट् फेस बैठते हैं फ्रीर उन बातों को डिसकस कर के नतीजा निकासते हैं भीर यह जो स्टेब है उसमें घापको सैटिसफैक्शन नहीं तो मैं कहता हूं कि धाइये धाफिस में बाइये मेरे घर में बाइये यहां मिलिये और भाफिसर की प्रिजेंस में एक एक बात का डिटेल्ड डिसकमन होगा । सब इसके सलावा जो मुझसे किसी प्रकार का करने को कहें वह मैं करने की कोशिश करूंगा।

मभी कुछ बातें ऐसी हैं जो कि यहां मेम्बर्स ने उठाई । सवाल तो मेरे ग्रास लिखे हुए हैं 25-30 है लेकिन मैं चाहता हूं कि घौर टाइम न लुं। खास कर के रेलवे का सवाल बड़ा जरूरी है उसके लिये फुछ कहना है क्योंकि कई घंटे इसमें लग गये मेरे ऊपर सवालों की बोधार हुई लेकिन उनका कुछ जवाद देने के लिये जो समय चाहिये बह नहीं है वह बहन कम है मैं समय लूंतो धापको भी दिक्कत होगी । लेकिन एक बात कह दं जो तीन केसेज मिस्टर यादव ने दिये मेरे पास उनकी मारी डिटेल्स पड़ी है अभी समय नहीं है मैं उनसे धलाहिदा में बात कहंगा कि क्या क्या काम हस्रा स्रोर क्या पोजीशन है। कोशिश के बावजूद भी ध्रगर कोई चीज में सैटिसफैक्शन नहीं है तो उसका कारण हो सकता है ग्रीर ग्रगर यहां की कमी है मेरे एडमिनिस्ट्रेशन की डिपार्टमेंट की, बोर्ड की कमी है तो उसको पूरा करने के लिये कोणिण मेरी जारी रहेगी।

This railway, Sir, has been on my mind day after day. The lady hon. Member mentioned about the Shahdara-Saharan-pur मुन नीजिये। मैं प्रगर 60-70 जितने मैंट्सं हैं railway. Before it was closed down, I went there. I can understand what these people would be doing. There have been no means of subsistence. They have not been paid the मैं जो क्ष्म्प्रवमेंट करता हूं जो फीन्ड में जाता हूं arrears of wages. Nothing at all. They have वह पीछे रह जायगा । मैं कलकत्ता गया, रांची no money. Now it has been my keen desire to do something for them soon. Meanwhile, गया, धनबाद गया और उसका कुछ साल्यमन other prob-I lems have also arisen, that is, the निकाला । इसी तरह से जा कर के मैं कंडीशन closures | III Dengal and Dinar. I was not determined to move very quickly, because if I do someclosures | in Bengal and Bihar. I was not able को देखता है और बुड करता है। तो मैं वह thing which is not going to lead to any durable results, it will make the fate of these people much worse.

transport competition. You want the trains to run, you want conversion of metre guage I हमने एक मग्रीनरी बना रखी है ग्रद उसकी एक also, but at the same time you go on running more trucks and buses. What will! happen to these railways? They will naturally close down. Therefore, this aspect of rail-road coordination has come up. I wrote to the U.P. Government. I wrote to the Bengal Government asking them to assure me that road transport will be regulated so that there would be no losses or the losses will not go on increasing. Only three or four days back I received a letter from Shri T. N. Singh, Chief Minister of U.P. The same position has arisen now in case of Bengal. Now I am on a little stronger ground. If the State on a little stronger ground. Governments can co-ordinate the rail and traffic better, then we can do something. We promised them that we will give them the

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staff—even free of cost. So some solution has to be fou id. I should not immediately give the details as to what we are going to do about i . I shall now deal with other things.

श्री जगदस्यी प्रसाद यादव : लाइट रेलवे के वारे में तो कुछ प्रकाण डालिये क्योंकि जो उसके हजारों कर्मचार्ग हैं वह दिसचार्ज हो चुके हैं । उसके लिये बनी कुछ श्रापने कहा नहीं । जब तक कि उनको श्राप ठीक ठीक से श्रपने हाथ में नहीं लेंगे तब ाक उसका निराकरण नहीं होगा । जब बाड गेज में श्रीर दूसरी रेलवे में इतना इतना करोड़ रूपया दे रहे हैं घाटा दे रहे हैं तो वह भी तो हमारे हिस्से में है। बिहार वाले भी कह रहे हैं कि इस रेलवे को श्राप ले लीजिये श्रापको लेना है। वहां के लोगों को बहुत शिकायत है। श्रारा से सहसरम जाने में घंटों घंटों देखता पड़ता है। उसके लिये श्राप नहीं देखेंगे तो फिर कीन देखेगा।

श्री गुलजारी ाल नन्दा : ठीक है, इसका फैसला तो होगा, यह जो लाइट रेलवेज हैं उसके बारे में जल्दी होगा हो सकता है...

5 P.M.

SHRI CH TTA BASU: Will you explain what is the actual policy of the Government 'Are you considering the proposal of I iking over the management either by the J ate Government or by yourself?

SHRI GU ZARILAL NANDA: I am thinking f solving the problem, policies apart. I lo not want to enter into a debate whether there was a policy in the past or whether there is any departure.

SHRIMAT PURABI MUKHOPA-DHYAY: Ta king over by the State Governments will n< I solve. We want the Railway Ministry > 0 lake over. Profit-making cannot be the motive force of the Government. It is a utility service. About transport competition, because of the shrinkage of railway kilometers, the transport authorities are getti ig the advantage.

SHRI GU'ZARILAL NANDA: I would like to close. Though I have a number of \setminus oints which I would have liked to deal, he limitation of time is there

but only one point I would touch. We are asked to continue running the uneconomic lines which cost us Rs. 7i crores a year. All right. Then we are told to take up more burdens and then we are also told 'why are you making a loss'. I may tell Members who have various programmes for conversion from M.G. to B.G. This, is a point which has a very great bea ring on the various proposals they have. The P.A.C. will not let us take up construction of a line which does not show, after surveys, that it can be remunerative. If the fares and freights are lower than the cost, please take it not a single line is going to meet the test. It is not only a question of mere fares for making up the losses but whatever has to be done in order to enable us to undertake new construction is also an aspect which must not be lost sight of.

I would submit that I have dealt with all the important points of a general nature. The question of un-recognised unions was raised. I would like to speak to Members. We shall have long talks. I have had so many strikes of small category unions. We shall discuss this later on. I shall stop by thanking the Members for the words of encouragement I have received in this House

MR. DEPUTY CHAIRMAN : The question is :

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amount's spent on certain services for the purpose of Railways during the financial year ended on the 31st day of March, 1969, in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up the clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI GULZARILAL NANDA: I move

"That the Bill be returned."

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: The auestion is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated- Fund of India for the service of the financial year 1970-71 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up the clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI GULZARILAL NANDA : Sir, 1 move:

"That the Bill be returned."

The auestion was proposed.

MR. DEPUTY CHAIRMAN: Please be brief, Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA: I shall be very brief. I only want to bring it to the notice of the...

श्री मनेशीलाल चौधरी: ये तो हमेणा बोलते रहते हैं ।

MR. DEPUTY CHAIRMAN: have got one more Bill, a Motion for its reference to a Joint Committee, and it should be finished before 6.

SHRI BHUPESH GUPTA: This side, we are here for speaking. We are not for eating here.

Now, Sir, the hon. Minister, towards the end of his speech, made a reference to the unrecognised unions. I think the attitude should be clarified, and I would ask Mr. Nanda to go into this question, because the fact that a union is representative is to be taken into account, irrespective of whether such a union happens, at a given moment, to enjoy its recognition by the authorities. That raise today. The hon. Minister knows it. The situation was brought to his notice on the formed under the Trade Unions Act in May 1970. This union is affiliated to the All India Trade Union Congress. Now, Sir, this union has a membership of 25,000 rail- j waymen spread all over Northern Railway! in 48 branches of the union. Surely this

fact cannot be overlooked by the Government simply because it is not a recognised union. What happens is that when these unions make representations to the authorities, sometimes their representations are accepted; sometimes they are rejected. As a result the grievances are not attended to. And anyhow the workers are very cut up about it. Why should not the authorities accept the representation of the grievances when that is also one of the ways of handling the workers with tac(? Now, Sir, nanding the workers with tact? Now, Sir, in this connection I must point out another thing—I am very brief. The General Manager of the Northern Railway, Mr. M. N. Bery, adopted a very hostile, arrogant and rude attitude when he visited Kalka on the 26th of June, 1970. The local office-bearers of the union I have mentioned, approached him with a demand charier. approached him with a demand charier.

The General Manager not only refused to meet them or even receive the charter, but also he remarked—his words I am quoting; Members should know— "All politicians including the Prime Minister are merely casual workers who come and go, but that he was a permanent man and that he would decide the policy to be adopted." Surely this is not how a Railway General Manager should speak. Perhaps he had such courage to speak in this disparaging and insulting and arrogant manner because he thinks he is a great friend of Dr. Ram Subhag Singh. And he is always in attendance whenever Dr. Ram Subhag Singh goes anywhere. can understand,

SHRI S. D. MISRA: He was an ex. Railway Minister, and if he is shown courtesy, Mr. Bhupesh Gupta should not mind it. Nandaji was an ex-Home Minister' and whenever he has gone as such, he might have had some courtesy shown to him.

SHRI BHUPESH GUPTA: But should the line formed for showing courtesy to an ex-Railway Minister be as long as shall we say—the Dakshin Express or the Calcutta Janata Express? So many are standing. Surely, every time the General Manager does not go, but everybody knows he has a friend in a deeper sense, and he has taken a very hostile attitude towards this union. And this should be gone into. I would demand an enquiry into this thing.

Before I sit down, only one point I have to

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general secretary of the union, met the hon. Minister 1 imself. We do not know what the hon. Minister did. The situation was also explai led to the Prime Minister when on the 3rd August this year a procession of 1200 Iadic from all over the Northern Railway marche I to her residence and submitted a mem< randum to her. We do not know what has happened to that but what we know it that the General Manager has assumed, as a result of this legitimate ventilation of • rievances, a very hostile and inimical att tude towards the employees with the re; lit that he is transferring them right and k t. Mr. Balkrishna Gupta, Section Control jr, Ferozepur, was transferred although ie does not fall in the category of staff's ibject to transfer. When Mr. Gupta appi >ached the higher authorities against his ransfer he was told that the transfer wa-; in consequence of his joining the Nonhern Railway Workers' Union. I shou J like to know whether this is the polic> of the Government. One Mr. Gita Ram, S umtman, Ambala Cantonment and Shanti Sarup. Cabinman. Ambala Shanti Sarup, Cabinman, Ambala Cantonment, wr i...

श्री नेकी रामः हरियाणा की बात क्यों करते हो । उपसभापति ा बंगाल में तो इन्होंने गड़बड़ कर रखी है...

भी उपसमापति : नेकीराम जी स्राप शान्त रहिए ।

SHRI BHUP1 SH GUPTA: I have taken the name of Haryana; that is why he is talking; therwise he would not have.

MR. DEPUT^V CHAIRMAN: Don't worry about it. Vou finish now.

SHRI BHUPfSH GUPTA: ...who held the post of President and Assistant Secretary respecti ely of the Ambala Branch of the Union h ive been transferred out of Ambala Cant mment though these do not belong to the category of staff coming within the purvi< iv of periodical transfers and they are not normally supposed to be transferred.

. I do not wish to make much of your time.

MR. DEPUT1 CHAIRMAN: You need not refer to all the cases. You can send it to the Mini ter.

SHRI BHUPESH GUPTA: Dhanna Ram, Cabinman, Ghaziabad, who is Seer? tary of the Ghaziabad Branch has been Singh $_{\text{fed, JaMk}}$ $_{\text{R3j}}$ $_{\text{and}}$ $_{\text{5i*Ste}}$

श्री नंकी राम : यह मंत्री जी को दे सकते हैं यहां पर बताने की क्या जरूरत है।

SHRI BHUPESH GUPTA shribhupesh Gupta • are working as skilled moulders 'in *t&* Kalka Railway Workshop have been ?_{rap}, ferred. Srikrishna, General Secreta/v"r the Union, who is working as *Msfl°l* Superintendent (Works) in TJ s^s nffi Northern Railway, Bikaner aDpli_ed ff for transfer to Northern Railway Heirtn?..., Baroda House, New De h n ac 70. Gulam Mohd. who wants o gotofll dut this just request for transfer h³10.10. but this just request for transfer h³¹\(\cdot\)!\(\cdot\)' been accepted. All that I wish to L' to appeal to Mr. Nanda Mr M° Is has been himself a labour leader r? and a siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although we have 2000 constant of the siderable standing although standing alth siderable standing although we have 3fflSon; with him on many Som' appeal to him that he shou d not fnnnn Railway Board, you do "M know is an invisible empire in the fiTM,,, 'V^s an India and w'e want to brPng' his e^n,f under control. The Railway BoSS"¹/_{IS} under control. The Kallwiy Bood is much moie powerful in ranl. 7 than even the *Union G^\text{TIIZ}* "TI^ Council of Ministers wHan Board to its *stic* that ? Cultimportant. Otherwiseparliamen ar! 1 the control of th parliamentary yie C TM^y, i, TM^{per}-tary supremacy is S on Gulzarilal Nanda no to Zi^ h.ty and arrogance on the *ptnofthfJ^T* nties and let Mr. Ram Subhae s i n >i? V^{ho}te him. Everybody^mknows^{ag} H?t SSS

ıılany fr,ends Mr. Nanda has that way

SHRI BHUPESH GUPTA • r this gentleman has been carrying out all the hunt, having been Dolitrai, against the Unions S^L^W'-who are against people who do nn^L' well of the public sector I ZukiZ* fore appeal to Mr Nanda K2F rere" down, that he mus t pzy^onJZV^ to this. When we biLfsuch v norm their notice we expect men like Mr A'rft0 lalNanda, asenio?leaded eni^M^,"-a senior parliamentarian TM da J Labour Minister at Sf to^go htoThts SHRI BHUPESH GUPTA • r

Shri Bhupesh Gupta] question objectively, with sympathy, with trade union outlook, and not to be vitiated by the perverse ideas or reactionary General Managers who happen to be friends of the Syndicate leader, Dr. Ram Subhag Singh.

भी गनेशो लाल चौधरी : उपसभापति महोदय मैं केवल दो बातें कहना चाहता है, माननीय मंत्री जीके सामने।

श्री उपसभापति : दो नहीं, एक ही बात कहने के लिए ग्राप ने कहा था।

श्री गनेशी लाल चौछरी : इस में कोई शक नहीं है कि माननीय मंत्री जी ने जो रेलवे की मेन लाइनें हैं, उन में तरक्की की है लेकिन कांच लाइनो को उन्होंने बिलकुल नहीं देखा है । एक सेक्शन शाहजहांपूर-सीतापूर ग्रीर सीतापुर-बालामक का है। मैं बरावर तीन वर्ष से लड़ रहा हं धौर धभी तक वहां पर ब्लास्टिंग नहीं हुई है। जब से ट्रेन निकली है तब से ५० मील चलने में चार घंटे लगते हैं। प्राज चार घंटे में ग्रादमी चन्द्र-लोक तक जाने के लिए तैयार हो रहा है। मगर उस में चलने में हम को चार घंट लगत हैं। में ने यह भी प्रायंना की थी कि माहजहांपूर, time? हरदोई और नीमसार तक डाइरेक्ट लाइन बना दी जाय क्योंकि अभी सीतापुर में पैरोन्जर्स को बदलना पड़ता हैं। मेरा ख्याल है कि माननीय मंत्री जी इस तरफ ध्यान देंगे।

दसरी बात मैं माननीय मंत्री जी से यह कहना बाहता हूं कि माननीय मंत्री जी के डिपार्टमेंट में शेट्युरुड कास्ट ग्रीर शेड्युरुड ट्राइट्स के प्रमोशन है जिन मे णेड्युल्ड कास्ट धौर जेड्युल्ड ट्राइन्स this regard.

DR. B. N. ANTANI: One point that I want to bring very earnestly to the notice of the hon. Minister is the overbridge at Abu Road for the protection of railway employees. Now, for four years I have been waiting for it. As usual my language is not so strong as Mr. Bhupesh Gupta only can do and I will not compete with him, but there is one thing. The Railway Board has been giving stereotyped replies.

SHRI GULZARILAL NANDA: The hon. Member, Mr Bhupesh Gupta, first, because he spoke first. He has done his part of duty by reading in its entirety the whole brief in his hand and added something also. I have to say this much that no one, high or low, should be arrogant or discourteous and if it happens anywhere I am there to discourage it. been giving stereotyped replies

about this and every year there are more than half a dozen accidents and deaths of railway employees in Abu Road and yet the overbridge is not being built. The tragedy of it is that at the time of the last by-election of Mr. Sadoba Patil, Mr. Ram Subhag Singh, the then Railway Minister, visited Palanpur for canvassing for him. Without waiting for the sanction of the Railway Board to make a case, he sanctioned it and that bridge has been built, whether it was warranted or not. I, therefore, earnestly request the Railway Minister to expedite this overbridge.

Then, my friend, Mr. Bhupesh Gupta, with whom I never agree, said something about the General Manager of the Northern Railway. I have had a similar experience with Divisional Superintendents.

MR. DEPUTY CHAIRMAN: You have had your chance already. We have to finish another Bill also.

SHRI K. P. MALLIKARJUNUDU (Andhra Pradesh): I just want to draw the attention of the hon. Minister to the possible reduction in the running time of the trains from Madras to Delhi. So far as the Grand Trunk Express is concerned, it takes 42 hours and so far as the Dakshin Express or हमारे यहां भ्रमी भी वही देन चल रही है और what is called the Link Express from Madras to Kazipet is concerned, it takes 46 hours. Is there any possibility of reducing the running

My second point is somewhat local. As you know, Vijayawada is a very important railway junction. Much of the traffic, both goods and passenger, passes through Vijayawada. There is a lot of congestion and pressure on that station. • So, I would like the Railway Minister to see that a survey is undertaken connecting Ongole with Kakinada via Machlipatnam and Repalle. These are two important centres. It is the rice bowl of Andhra Pradesh and sugar is also produced. Rice has to be exported and sugar has to be रके हुए हैं । वे नहीं हो रहे हैं । माननीय मंत्री Rice has to be exported and sugar has to be exported. Another line connecting Machli-जी को उन की ग्रीर घ्यान देना चाहिए । ग्राज patnam with Repalle will solve the problem of भी रेलवे डिपार्टमेंट में बाफी व्योरोकेगी बनी हुई congestion at Vijayawada. Let the hon. Minister see that the survey is undertaken in

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if officers canr U do better by way of giving more facilities at least they should make it up by mort courtesy. They should do better there flso. I shall look into any specific matte'. Regarding all that the hon. Member has stated it is all familiar ground. We I ave discussed with his friends and others free uently...

SHRI BHUPESH GUPTA: My men?

SHRI GUL, ZARILAL NANDA: Those connected wi'li these matters, some of the unions an 1 others, and we are trying to do whateve is possible in this matter.

SHRI BHI PESH GUPTA: 1 hope Mr. Bery will not persecute them. My fear is this. Because I mentioned this thing Mr. Bey will be more vindictive. If he is more 'indictive, I hope Mr. Nanda will personall own it up here and take necessary act on against him. I would ask the Prime Minister to call for the confidential file ol Mr. Bery, and he also should see that he is a man of absolute right reaction...

SHRI GUI ZARILAL NANDA: No officer of the Railways should have any reaction of tl is kind, right or left. They should be ent rely above all political affiliations.

SHRI T. V. ANANDAN (Tamil Nadu): Is it not a fat that the All India Railway men's Feder; lion and the CPI under the leadership of Mr. Dange want to establish a railwaymen"; trade union in this country, which is no< being sponsored by Mr. Bhupesh Gup i

SHRI GUI ZARILAL NANDA: This is inside infon lation.

SHRI BHL I'ESH GUPTA: You should ask Mr. Bery -1 have quoted some of his words—whether he has uttered them because this ha i been verified. He did say "Ministers cene and go. Prime Ministers come and go, t is I who decide things'. If he has uttere< this, this officer should certainly be rem' >ved from that position.

MR. DEPI 'TY CHAIRMAN : Please sit down.

SHRI BHUPESH GUPTA: It is most undignified, it concerns Mr. Nanda's own dignity. I would not like Mr. Nanda to be insulted in this way.

MR. DEPUTY CHAIRMAN: Please sit down. Do not interrupt like this.

SHRI BHUPESH GUPTA: Whatever may be the quarrel amongst us, your dignity is in a way Parliament's dignity in relation to this officer. If the officer says anything against you, surely whatever may be our other differences, I would like your dignity to be protected.

SHRI GULZARILAL NANDA: If any such thing happens, certainly he is right.

Regarding this question of the unions, and the same point was raised by the hon. Member Dr. Antani. In this case the All India Railwaymen's Federation, as was pointed out, have also a union in the Federation. They want to establish an identity outside where they feel they may not be possibly having that overall position of domination. Registered trade unions, whatever rights they have under the Constitution, under the law, that will not be denied to them. But there is the question of recognition. I have asked the Federations, why are they not able to attract all these people in their ranks? They have said: we are not being heard here; that is why we go to Members of Parliament. That is, in the Railway administration there is delay. I said let us eliminate all the delay so that everybody is able to have his hearing and redress through these channels. This is the real way. I do not want to discuss it at length. We can meet and discuss all that.

DR. B. N. ANTANI: What about the bridge?

SHRI GULZARILAL NANDA: If it is a bridge which can be built by the Railways and if it is not the responsibility of the State, then we shall consider that: particularly because of the accidents. We do not want accidents to happen in that way

Reduction of running time, etc., I Have every sympathy. Whenever I look at it. I am told there are certain things lacking, this line capacity, etc. When this session is over, I want to go to Madras and other areas in the South and will have very close discussions about all the needs of those areas there on the spot.

T have dealt with the points.

MR. DEPUTY CHAIRMAN : The question is :

"That the Bill be returned."

The motion was adopted.